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# STANDING COMMITTEE ON LABOUR (2014-15) (SIXTEENTH LOK SABHA)

# MINISTRY OF LABOUR AND EMPLOYMENT

# DEMANDS FOR GRANTS (2014-15)

FIRST REPORT



# LOK SABHA SECRETARIAT NEW DELHI

December, 2014/Agrahayana, 1936 (Saka)

# FIRST REPORT

# STANDING COMMITTEE ON LABOUR (2014-15)

(SIXTEENTH LOK SABHA)

# MINISTRY OF LABOUR AND EMPLOYMENT

# DEMANDS FOR GRANTS (2014-15)

Presented to Lok Sabha on 15<sup>th</sup> December, 2014

Laid in Rajya Sabha on 15<sup>th</sup> December, 2014



# LOK SABHA SECRETARIAT NEW DELHI

December, 2014/Agrahayana, 1936 (Saka)

#### **CONTENTS**

PAGE (S)

#### **COMPOSITION OF THE COMMITTEE**

(iii)

#### INTRODUCTION

(v)

#### REPORT

#### PART-I

**CHAPTER-I** Introductory

# CHAPTER-II REPORT - DEMANDS FOR GRANTS (2014-15)

- A. General Performance
- B. Rashtriya Swasthya Bima Yojana (RSBY)
- C. Directorate General of Factory Advice Service and Labour Institutes (DGFASLI)

### PART-II OBSERVATIONS/RECOMMENDATIONS

#### **ANNEXURES**

Annexure-I Statement showing Scheme-wise details of Plan

Outlays & Expenditure during the year

2011-12

Annexure-II Statement showing Physical Targets and

Achievements for the last three years

#### **APPENDICES**

Appendix-I \*Minutes of the Seventh sitting of the Committee held

on 28.10.2014

Appendix-II \*Minutes of the Eleventh sitting of the Committee held

on 09.12.2014.

#### COMPOSITION OF THE STANDING COMMITTEE ON LABOUR

(2014-15)

#### DR. VIRENDRA KUMAR-CHAIRPERSON

#### MEMBERS LOK SABHA

- \*2. Vacant
- 3. Shri Rajesh Kumar Diwakar
- 4. Shri Ashok Dohare
- 5. Shri Satish Chandra Dubey
- 6. Shri Devajibhai Govindbhai Fatepara
- 7. Dr. Boora Narsaiah Goud
- 8. Shri Rama Chandra Hansdah
- 9. Shri C.N. Jayadevan
- 10. Shri Bahadur Singh Koli
- 11. Shri Kaushalendra Kumar
- 12. Shri Hari Manjhi
- 13. Shri R. Parthipan
- 14. Shri Hariom Singh Rathore
- 15. Shri YS Avinash Reddy
- 16. Shri Naba Kumar Sarania (Hira)
- \*\*17. Vacant
  - 18. Shri Kodikunnil Suresh
- \*\*\*19. Vacant
  - 20. Shri Mulayam Singh Yadav
- \*\*\*\*21. Chh. Udayan Raje Bhonsle

### **RAJYA SABHA**

- 22. Shri D. Bandyopadhyay
- 23. Shri P. Kannan
- 24. Shri Aayanur Manjunatha
- \*\*\*\*25. Vacant
- \*\*\*\*\*26. Vacant
  - 27. Shri G.N. Ratanpuri
  - 28. Haji Abdul Salam
  - 29. Shri Tapan Kumar Sen
  - 30. Shri R.K. Sinha
  - 31. Vacant
- \* Vacancy occurred *vice* Shri Tariq Anwar nominated to Standing Committee on Personnel, Public Grievances, Law & Justice *w.e.f.* 11th September, 2014.
- \*\* Vacancy occurred *vice* Shri Giriraj Singh appointed as Minister for State w.e.f 9<sup>th</sup> November, 2014
- \*\*\* Vacancy occurred *vice* Shri Kapil Krishna Thakur expired on 13.10.2014.
- \*\*\*\* Nominated w.e.f. 7th October, 2014.
- \*\*\*\*\* Vacancy occurred *vice* Shri Ranbir Singh Parjapati resigned from the membership of Rajya Sabha w.e.f. 1st November, 2014
- \*\*\*\*\*\* Vacancy occurred *vice* Shri Rajaram retired from Rajya Sabha w.e.f. 25.11.2014.

### **SECRETARIAT**

 Shri Devender Singh
 Shri Ashok Sajwan
 Smt. Archana Srivastva Additional Secretary Director

Under Secretary

#### INTRODUCTION

- I, the Chairperson, Standing Committee on Labour (2014-15) having been authorized by the Committee do present on their behalf this First Report on Demands for Grants (2014-2015) of the Ministry of Labour and Employment.
- 2. The Committee considered the Demands for Grants pertaining to the Ministry of Labour and Employment for the year 2014-15 which were laid on the Table of the House on 23<sup>rd</sup> July, 2014. Thereafter, the Committee took evidence of the representatives of the Ministry of Labour and Employment on 28<sup>th</sup> October, 2014. The Committee considered and adopted the Report at their sitting held 09<sup>th</sup> December, 2014.
- 3. The Committee wish to express their thanks to the officers of the Ministry of Labour and Employment for tendering oral evidence and placing before the Committee the detailed written notes and post evidence information as desired by the Committee in connection with the examination of the Demands for Grants.
- 4. The Committee would also like to place on record their deep sense of appreciation of the commitment, dedication and valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.
- 5. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in thick type in the body of the Report.

New Delhi; <u>10<sup>th</sup> December, 2014</u> 19 Agrahayana, 1936 (Saka) DR. VIRENDRA KUMAR CHAIRPERSON, STANDING COMMITTEE ON LABOUR

## REPORT

### PART-I

#### CHAPTER-I

## **INTRODUCTORY**

- 1.1 The Ministry of Labour & Employment is responsible for protecting and safeguarding the interests of workers, promotion of their welfare and providing social security to them both in organized and unorganized sectors. The main objectives of the Ministry are:
  - (i) To ensure welfare of labourers
  - (ii) To oversee increase in prosperity
  - (iii) To promote harmonious relations between labour and management and to regulate wages and other conditions of work in the central sphere.
  - (iv) To ensure speedy implementation of labour law awards, agreements, code of discipline etc. for improving industrial relations with regard to units in which Central Government is the appropriate Government.
  - (v) To conduct evaluatory studies of implementation of labour laws, industrial relations, personnel policies and practices etc., in Public Sector Undertakings.
  - (vi) To regulate working conditions and safety in mines and factories.

- (vii) To prepare ground work for the formulation of National Wage Policy and maintain data on wages, all allowances and other related matters.
- (viii) To collect and publish statistics to conduct enquiries, surveys and research studies on various labour subjects.
- (ix) To conduct programmes relating to employment potential of Scheduled Caste and Scheduled Tribe candidates through Coaching-cum-Guidance Centres.
- (x) To provide amenities to workers employed in the mining industry and beedi manufacturing.
- (xi) To assist in rehabilitation of bonded labour.
- (xii) To provide welfare measures for certain sections of the unorganized labour.
- (xiii) To undertake training, education, research and consultancy service in the field of industrial relations and labour in general.
- (xiv) To educate all sections of workers for their intelligent participation in social and economic development of the nation.
- (xv) To monitor running of social security schemes viz.Employees' Provident Fund Organization and Employees'State Insurance Corporation.
- (xvi) Policy framework for National Employment Service, Implementation of National Vocational Training Programme.

- (xvii) To mediate in industrial complaints/disputes and ensure industrial peace
- (xviii) To enforce various labour laws, thereby ensuring welfare of the workers
- (xix) To provide relief and due benefits to labourers through judicial work
- (xx) To ensure education, rehabilitation and other welfare of released child labourers through National Child Labour Project
- (xxi) To undertake survey and research work under various labour laws
- (xxii) To generate revenue for the state by receiving registration fee under different labour laws.

The Ministry is also responsible for laying down policies in respect of labour related matters including industrial relations, co-operation between labour and management, settlement of labour disputes, regulation of wages and other conditions of work and safety, women labour and child labour, labour welfare, social security etc. besides, development and administration of employment service and training of craftsmen on national basis.

# Organisational set up

- 1.2 The objectives are sought to be achieved by the Ministry through its attached and subordinate offices and autonomous bodies. The important offices and organizations under the Ministry are:-
  - 1. Directorate General of Employment and Training
  - 2. Organisation of the Chief Labour Commissioner (Central)
  - 3. Directorate General of Factory Advice Service and Labour Institute
  - 4. Directorate General of Mines Safety
  - 5. Directorate General of Labour Bureau
  - 6. Central Government Industrial Tribunals
  - 7. Offices of Labour Welfare Commissioners
  - 8. Employees' Provident Fund Organisation
  - 9. Employees' State Insurance Corporation
  - 10. Central Board for Workers Education
  - 11. V.V. Giri National Labour Institute
  - 12. Board of Arbitration (JCM)
- 1.3 To achieve these objectives, funds are allocated to the Ministry under the following Heads:-
  - 1. 2225 Welfare of SC/ST and Other Backward Classes.

- 2. 2230 Labour and Employment and Training
- 3. 2251 Secretariat -Social Services
- 4. 2552 Lump-sum-Provision for North Eastern
  Areas
- 5. 3601 Grants-in-aid to State Governments
- 6. 3602 Grants-in-aid to Union Territories
  Governments
- 7. 4225 Welfare of SC/ST and Other Backward Classes
- 8. 4250 Capital Outlay on other Social Services

Total allocation for Ministry for the year 2014-15 is as under:-

			(Rs. in crore)
	PLAN	NON-PLAN	TOTAL
Revenue	2438.32	3345.46	5783.78
Capital	10.28	9.25	19.53
Total	2448.60	3354.71	5803.31

1.4 The State Governments are also competent to enact legislations, as labour is a subject in the Concurrent list under the Constitution of India.

#### CHAPTER-II

# (A) GENERAL PERFORMANCE

- 2.1 The Ministry of Labour and Employment have furnished Demands for Grants (2014-15) under Demand No. 62. The total Demand for 2014-15 Plan and Non-Plan together is Rs. 5803.31 crore (gross figure) of which Rs.5783.78 crore is under the Revenue section and Rs.19.53 crore under the Capital section of the Grant.
- 2.2 As per the annual plan allocation approved by the Planning Commission for the year 2014-15, the total plan outlay is Rs. 2496.00 crore including civil works component of Rs.47.40 crore.
- Non-Plan, budgetary allocation on gross basis is Rs.3354.71 crore. Recoveries account for Rs.186.70 crore under Revenue section and Rs.8.28 crore under Capital section leading to net budget of Rs.3159.73 crore under Non-Plan. The expenditure on Labour Welfare schemes is met from Five Labour Welfare Funds. Employees' Pension Scheme, 1995 under social security with a budgetary allocation of Rs.2540.00 crore accounts for 75.71% of Non-Plan budgetary allocation of Rs.3354.71 crore (on gross basis).

2.4 The details showing Budget Estimates, Revised Estimates, Actual Expenditure and percentage utilization for the past three years and Budget Estimates for 2014-15, Plan and Non-Plan are as under:-

					Denen		TEMENT	8, Page 30	6							
					Reger		PLAN	o, rage of								
																in crores)
	BE 11-12	RE 11-12	Exp. 11-12	% Exp over BE	%Exp. over RE	BE 12-13	RE 12-13	Exp. 12-13	FO 60 100	%Exp. over RE	BE 13-14 R	E 13-14	Exp. 13-14	D-CO-CLOA	%Exp.   over RE	BE 14-15
1. Research and Statistics	23,80	24,91	19.77	83,07	79.37	32,60	27,78	18,86	57.85	67,89	31,85	16.85	22,44	70.46	133,18	43.32
2. Industrial Relations	11.19	12,19	10,23	91,42	83,92	14,45	14,45	12,14	84.01	84.01	16.26	15.00	13.08	80.44	87,20	19.31
3. Working Conditions & Safety	16.70	16.70	11.39	68,20	68.20	16.95	16.95	18.34	108,20	108,20	15.63	9.97	12.70	81,25	127,38	20.56
4. Labour Education	21,53	21,53	23,80	110.54	110.54	37.71	32.99	17,04	45.19	51.65	27,35	24.35	21.9	0.08	89.94	27.5
5. Rehabilitation of Bonded Labour	0.90	5,90	5,90	655,56	100.00	5,00	5,00	3.19	63,80	63,80	0,00	0.00	0,0	0,0	0,00	0,0
7. Improvement in Working condition Child/Women Labour	, 335.70	281,16	142,67	42.50	50.74	135,00	120,00	128,01	94.82	106.68	180.00	100,00	109.5	7 60,8	109.57	157,50
8. Social Security for Unorganised Workers/ Health Insurance for Unorganised sector	279.94	803,31	925,73	330,65	115.24	1096.70	1060,74	1001.71	91.34	94,44	1141.47	794,00	889.9	77.90	112.08	1315.07
9. Other Items	14.42	14.17	2,30	15.9	16,23	3.00	3,00	1,5	50,0	0 50.00	2.95	2.3	5 2,1	8 73.9	92.77	2,50
10. Employment	13,31	7.31	3,3	24,8	45.28	22,00	9.1	3.73	16,9	5 40.90	3.00	3.0	0 4.0	8 - 136,0	0 136.00	4.50
11. Training	1115.36	875.36	822.23	73,7	93.93	893.9	603,7	9 492,18	55.0	6 81,5	2 767.99	550,8	6 510.9	9 66.5	92.76	596.9
12. Welfare of SC/ST and Obcs	5,40	5,38	4.9	91,3	91.64	6.2	7 6.2	7 6,19	9 98.7	2 98.7	2 7.20	7,2	0 7.	14 99.	7 99.17	11.7
13, Lum Sum provision for NE	150,00	140,27	0.0	0.0	0.00	258.8	6 218,4	7 0.0	0,0	0,0	0 252.40	176.4	2 0.0	0,0	0.0	249.6
Total	1988,25	2208,19	1972.2	5 99.2	0 89.3	2 2522.4	4 2118.5	6 1702.8	9 67.	51 80.3	8 2446.10	1700,0	0 1594.0	00 65.	16 93.7	6 2448.6

							EMENT 8									
					Reger	ence: Item		8, Page 3	6							
						NO	N-PLAN							200		
	BE 11-12	DE 11 12	Exp. 11-12	V C	%Exp.	00.10.10	S 12 12	c			25.0.44					n crores)
				over BE	over RE	BE 12-13		13	over BE	%Exp. over RE	BE 13-14			The same of	%Exp. over RE	BE 14-15
1. Secretariat Social Services	33.60	31.72	30,70	91,37	96.78	33.67	33,68	32,52	96.58	96.56	36,67	35.18	32.98	89.94	93.75	39.05
2. Research and Statistics	8.53	7,88	7,74	90.74	98,22	8.43	8.41	8,25	97.86	98,10	9.13	8.98	9.39	102.85	104,57	9,81
3. Industrial Relations	41,43	36.59	37.95	91.60	103,72	39.25	42.53	42,58	108.48	100,12	46,05	45,04	44,51	96.66	98.82	49.19
4. Working Condition & Safety	49.50	48.09	48.62	98.22	101,10	51,42	53.99	53,07	103,21	98.30	58.58	56,07	56.52	96.48	100.80	61,3
5. Labour Welfare Scheme	243.06	240.03	236.61	97,35	98.58	248.49	235.95	232,57	93,59	98.57	264.73	247.37	203.90	77.0	82,45	272.90
6. Transfer to Reserve Fund	170,50	170.50	170,50	100,00	100.00	190.39	190,39	190.39	100,00	100.00	193,15	193,15	287.2	7 148.7	148,73	194,9
7. Social Security	1366,50	1366.50	1366,50	100.00	100,00	1416.88	1415.19	1415,19	99.88	3 100.00	2056.88	2051,66	2033.1	6 98.8	5 99.10	2556.8
8, Labour Education	32,15	44,11	44,11	137,20	100,00	32.92	54.39	54.49	165,52	100.10	56.90	49.93	43,8	3 77,0	3 87.7	8 54.4
9. International Co-operation	9.58	11,13	10.98	114,61	98.65	9.91	11.36	11,32	114,23	99.65	9,9	18,41	17,	177.6	95,60	14.0
10. Other Items	0.72	0,72	0.39	54.17	54.17	0.74	0,37	0,10	13,5	27,0	0.74	0,67	0,10	21,6	23.88	0.7
11. Employment	34.62	32.90	33.56	96.94	102.01	35,17	35.24	35,29	100.34	4 100.14	38.24	36.98	36.6	95,8	99,08	40,7
12. Training	46.7	45.29	47.83	102.42	105.6	48.37	48.05	49.67	102,69	9 103.3	52,16	50.65	50,80	97.39	100,30	55,3
13. Welfare of SC/ST and OBCs	4,50	4.24	4,17	92,67	98.35	4.55	4,71	4.88	8 107.2	5 103.6	1 5.1	1 4.81	4,8	95,1	1 101.04	5,2
Total	2041,39	2039.70	2039.66	99.9	2 100.00	2120.19	2134,26	2130.3	2 100.4	8 99.8	2 2828,2	5 2798.90	2821,6	8 99.7	7 100,8	3354.7

2.5 When asked about the reasons for variations between physical and financial targets of various schemes, the Ministry replied that the financial targets are fixed after taking into account the physical requirements of various schemes implemented by the Ministry. Attempts are made to bring about consistency between the physical and financial targets.

# RASHTRIYA SWASTHYA BIMA YOJANA (RSBY)

The Rashtriya Swasthya Bima Yojana (RSBY) for BPL families (a unit of five) for the workers of un-organised Sector was launched on 1st October, 2007 and became operational *w.e.f.* 01.04.2008. The Scheme provides smart card based cashless health insurance cover of Rs.30,000/- per annum on family floater basis to BPL families (a unit of five). The scheme is presently being implemented in 28 States/UTs and 3.71 crore smart cards have been issued to the beneficiaries as on 30.04.2014.

The Committee were informed that the Ministry of Labour has been working on a two-phase revamp of the RSBY to make it more transparent and accountable. This includes opening of banks accounts and issuance of Aadhaar cards along with the smart card, third-party audits and a call centre for grievances. The Ministry also informed that two similar insurance schemes — Aam Aadmi Bima

Yojana, and Indira Gandhi National Old Age Pension Scheme are also proposed to be merged with RSBY.

The Ministry further informed that they have reviewed the performance of RSBY with State Governments and to see that how the beneficiaries of RSBY may get quality treatment and avail benefits of this scheme in large number. The Ministry also want to monitor the performance of Insurance companies and for this they have introduced key performance indices so that the scheme can be monitored more effectively.

- During evidence, the Committee were informed that a policy decision has been taken to release funds for the Rashtriya Swasthya Bima Yojana (RSBY) through State Governments. This has been done on the requests of the State Governments stating that as they are not aware of the quantum of funds released for RSBY in their States, the same should be routed through them. The Ministry also informed that there is a possibility that RSBY might be handed over to the Ministry of Health and Family Welfare, Government of India.
- 2.8 Concerned about the plight of labourers/women workers/children engaged in beedi making and also keeping in view the fact that entire country is against the use and ill-effect of tobacco, the Committee, during evidence, wanted to know whether any alternative employment or avenues are being contemplated for

these workers. The Ministry, while replying in affirmative, submitted that they are exploring possibilities of other alternative avenues for the next generation of these workers so that they can be dissuaded from taking up beedi making as a profession for their livelihood. The Ministry also informed that they are spending more in Beedi Welfare Fund. Further they had an elaborate discussion in CSI meeting too, where a decision was taken to spend 20% of the welfare fund on the education of these children, apart from giving scholarship of Rs.10,000/- to the children of beedi workers going to ITIs. The Ministry further informed that to educate and bring awareness among the beedi workers about the welfare schemes meant for them, they have decided to keep pamphlets in beedi hospitals in vernacular.

- On the issue of Vocational Rehabilitation Centres (VRCs) for Persons with Disabilities (PwD), the representatives of the Ministry apprised the Committee that at present there are 21 Rehabilitation Centres all over the country and there is a proposal for three more VRCs during the year 2015-16. The Ministry further assured that, keeping in view the sense of the Committee to have more such VRCs, they will try to include it in the budgetary proposals so as to have requisite funds for opening of more VRCs throughout the country.
- 2.10 As regards the fund allocation during the current Five Year Plan, amount actually spent, targets fixed for various activities vis-à-vis actual achievements, the Ministry informed as under:-

"As against the plan proposal of Rs.34914.72 crore of the Ministry of Labour & Employment, the Planning Commission made an allocation of Rs.13223.00 crore for the Twelfth Five Year Plan (2012-17). Against this, during 1st year of Twelfth Five Year Plan i.e., 2012-13, the Ministry was allocated Rs.2470.00 crore by the Planning Commission including civil works component of Rs.66.12 crore. In addition to this an amount of Rs.118.56 crore was provided by Ministry of Finance from their National Social Security Fund. The total available during 2012-13 adds Rs.2588.56 crore [Rs.2470 crore + Rs.118.56 crore]. This was subsequently decreased to Rs.2118.56 crore in the actual expenditure was Rs.1702.89 Crore. An RE. The allocation of Rs.2524.00 crocre including civil works component of Rs.77.90 crore was made during 2013-14. This was decreased to Rs.1700.00 crore in the RE. The actual expenditure was Rs.1597.51 crore. In the current financial year, 2014-15, Planning Commission has made an allocation of Rs.2496.00 crore including civil works component of Rs.47.40 crore. Scheme-wise amount actually spent, targets fixed for various activities vis-à-vis actual achievements and the reasons for not achieving the targets are given at Annexure-I".

2.11 As regards extent of modifications made in various items of Demands for Grants 2014-15 in the light of the observations of the Committee's previous year Reports, the Ministry responded as under:-

"Based on observations made by the Standing Committee on Labour Welfare, all Bureau Heads were requested to propose realistic budget provision for various schemes. They have assured a rigorous scrutiny of their budget proposals and accordingly the provisions reflected in the Demands for Grants have been made more realistic".

# <u>Directorate General, Factory Advice Service and Labour</u> <u>Institutes (DGFASLI)</u>

2.12 DGFASLI is an attached office of the Ministry of Labour & Employment, Government of India is in existence for more than 50 years. It serves as a technical arm to assist the Ministry in formulating national policies on occupational safety and health in factories and docks. It also advises factories on various problems concerning safety, health, efficiency and well-being of workers persons at work-places. It also maintains a liaison with Factory Inspectorates of States and Union Territories in regard to the implementation and enforcement of the provisions of the Factories Act, 1948.

- 2.13 When asked about the existing strength and its adequateness for smooth functioning of the organization, the Ministry informed that the existing strength is far from satisfactory as a result activities of the DGFASLI have been hampered. The activities particularly in disciplines like Industrial Physiology, Ergonomics, and Industrial Psychology etc. have almost come to a standstill.
- 2.14 During evidence, the representatives of the Ministry informed that "we will send the details regarding number of vacancies and the time since when these exist. There is an order of Ministry of Finance that vacancies that have been lying vacant for a long time get lapsed. Now, whether the details given by them includes the vacancies lapsed, we will see this and what efforts have been made to fill up these vacancies, why any proposal on the basis of recently conducted study has not been sent by us. The present order of Ministry of Finance is that no sanction for creation of any new vacancy is given. But we should have made an effort. If no efforts have been made we will send the report after reviewing that."
- 2.15 As regards the infrastructure requirement and the steps taken by DGFASLI to upgrade itself, the Ministry informed that the infrastructure facilities are required to be upgraded in DGFASLI. The manpower is also required to be augmented as per the manning norms suggested in the report of IIT, Roorkee.

2.16 When asked about the studies conducted by DGFASLI regarding the impact of such trainings in working of that organization, the Ministry informed that the no studies on impact assessment had been done.

### PART-II

# **OBSERVATIONS/RECOMMENDATIONS**

1. The Committee find that against the plan proposal of Rs.34914.72 crore of the Ministry of Labour & Employment, the Planning Commission made an allocation of Rs.13223.00 crore for the Twelfth Five Year Plan (2012-17) which is only 37.88% of the proposed outlay. Against the allocated outlay, during 1st year of Twelfth Five Year Plan i.e., 2012-13, the Ministry was allocated Rs.2470.00 crore by the Planning Commission including civil works component of Rs.66.12 crore. In addition to this, an amount of Rs.118.56 crore was provided by Ministry of Finance from their National Social Thus, the total allocation available during Security Fund. 2012-13 adds up to Rs.2588.56 crore [Rs.2470 crore + Rs.118.56 crore]. However, this was subsequently decreased to Rs.2118.56 crore at the RE stage but surprisingly, the Ministry could expend only Rs.1702.89 crore. Similarly, during the year 2013-14, an allocation of Rs.2524.00 crore including civil works component of Rs.77.90 crore was made which was again reduced to Rs.1700.00 crore at the RE stage whereas the actual expenditure was Rs.1597.51 crore. The Committee observe that there has been under-spending consecutively during the 12th Five Year Plan. The Committee note from the allocation made by the Planning Commission each year that it is the

Ministry of Labour & Employment who are not able to utilize the allocation even to the extent of 50% as a result Planning Commission had to revise it downwards at the RE stage down to the level of last year's spending. Taking note of the spending for the year 2013-14 which decreased to 1597.51 crore, the Committee desire that the implementation machinery be strengthened so as to utilize the allocated funds to the maximum extent possible.

- 2. The Committee note that the Government have taken several steps to ease the procedural complexities in implementation of various schemes/programmes run by them viz. de-duplication, collection and collation of data, digitization etc. Appreciating the steps taken by the Ministry, the Committee, desire that they may be apprised, in due course, of the impact of these measures in improving the service delivery and in smooth and efficient implementation of various schemes/programmes of the Ministry.
- 3. The Committee find that there has been underutilisation of funds under the sub-Heads of (i) Social Security for Unorganised Sector Workers Scheme; upto 35% (ii) Skill Development Initiative; upto 78% and (iii) World Bank Assisted Vocational Training upto 99.9%, etc. due to requirement of less

funds towards Central share to the State Governments and non-receipt of utilization certificates. The Committee were informed that a policy decision has been taken to release the funds for implementation of Centrally Sponsored Schemes to State Governments. The Committee observe that non/under-utilisation of funds meant for Schemes is a common feature in some of the States which defeats the very purpose of these schemes as intended benefits do not reach to the target groups. The Committee also feel that one of the reasons for under-utilisation of funds could be shortage of manpower in States. The Committee, therefore, recommend that the Government to re-visit the decision so that atleast a strong institutional mechanism is put in place to ensure that the funds are not diverted nor under-utilised by the State Governments.

4. The Committee note that the Rashtriya Swasthya Bima Yojana (RSBY) which provides smart card based cashless health insurance cover of Rs.30,000/- p.a. on family floater basis to the workers of un-organised sector became operational w.e.f. 1<sup>st</sup> April, 2008. The Committee also note that till 30<sup>th</sup> April 2014, 3.71 crore smartcards had been issued to the beneficiaries spread over 28 States/UTs. The Committee were also informed that the Labour Ministry has also been working on a two-phase revamp of the RSBY to make it more transparent and accountable with third-party audits and a call

centre for grievances. Further, according to the Ministry Aam Aadmi Bima Yojana and Indira Gandhi National Old Age Pension Scheme are also proposed to be merged with RSBY. However, despite handling, implementing and running RSBY so well by the Ministry, this Scheme is reportedly proposed to be transferred to the Ministry of Health and Family Welfare for implementation. The Committee are unaware of any plausible logic over this decision and feel that it may not be in the best interest of the poor workers as the welfare of this class could be better safeguarded by the Ministry of Labour than by the Ministry of Health. The Committee strongly feel that the RSBY must stay with the Ministry of Labour & Employment only.

5. The Committee take note of the global crusade against the use of tobacco and its harmful effects. The workers engaged in beedi making/industry often succumb to ill effects of tobacco and need be provided with alternative employable skills which they fit in, according to their age, qualification, status, health and financial conditions. The Committee desire that the Ministry should explore other avenues and possibilities to save not only the existing workers, who wish to quit this profession, but also the next generation of beedi workers dissuading them from taking up this profession. The

Committee desire that such workers may also be assisted financially or technically to find alternative employment.

- 6. The Committee were informed that there are 21 Vocational Rehabilitation Centres (VRCs) all over India for providing vocational training to eligible persons with disability (PwD) to train them in the trades of local need. However, keeping in view the number of PwD vis-à-vis the number of available VRCs, the Committee find the numbers extremely inadequate to meet the present and future demand. The Committee are, therefore, of the considered view that there is an immediate need to establish more VRCs, at least one in each State/UT for the present and further the number of VRCs be gradually increased considering the population and area of States.
- 7. The Committee view that progress/improvement of any scheme depends upon their critical appraisal periodically. The Committee find that evaluation/review of the schemes is done by the Planning Commission/NSSO. The Committee desire that all evaluation review of Schemes undertaken by the Planning Commission/NSSO in respect of Labour Bureau/VV Giri National Labour Institute, CVWE, Child Labour and DGE&T

be submitted to the Committee alongwith the corrective action taken by the Government.

8. The Committee find that there are nearly 118 vacancies in DGFASLI, out of which some vacancies date back to the year 1992. The Committee are of the considered view that the existing manpower strength of DGFASLI is far from adequate to carry forward effectively and efficiently the core activities of the organization. As per information submitted by the Ministry, the activities in disciplines like Industrial Physiology, Ergonomics, Industrial Psychology, etc. have come to a standstill. The Committee also note that an evaluation study of DGFASLI was also undertaken by IIT Roorkee in the year 2012 to assess the required manpower. One of the major recommendations of the study was to increase the number of posts to 735 from 358 (recommended by Staff Inspection Unit The Committee feel that the DGFASLI has in the year 2009). a crucial role especially when the Government have proposed so many amendments in 'The Factories Act, 1948'. However, with the existing strength, DGFASLI cannot do justice either to the work in hand or to the impending work in the light of the amendments to the Factories Act. The Committee, therefore, desire that not only the existing vacancies be filled up without further delay but also immediate follow up action be taken on the study conducted by IIT Roorkee. The Committee also

desire that pending the filling up of vacancies by the UPSC, in the meantime, some via media be explored for filling up of these vacancies as a temporary measure, so that the work of the organization is not hampered.

- 9. The Committee note that DGFASLI is engaged in conducting training programmes/ workshops/ seminars/ conferences, etc. for professional delegates/management representatives from industries within and outside India and also for the government officials. The Committee observe that the recommendations of IIT Roorkee for upgradation of infrastructure facilities in DGFASLI besides enhancing the manpower, needs immediate action so as to bring the organization at par with the peer group all over the World. They, therefore, desire that the major recommendations of IIT Roorkee, wherever feasible, be implemented without further delay.
- 10. The Committee note that DGFASLI conduct Seminars, Workshops, Training Programmes and Appreciation and Promotional Programmes for creating awareness on Occupational Safety and Health in factories and docks. However, DGFASLI does not obtain any feedback or assessment from trainees on the impact of the training provided to them.

29

The Committee, therefore, recommend that feedback must be obtained from the trainees/organizations sending their officers for training in DGFASLI as it will immensely help in restructuring/modifying the training pattern in the changing eventually making DGFASLI as a pioneering scenario organization in the field.

New Delhi; 10th December, 2014

DR. VIRENDRA KUMAR **CHAIRPERSON** 19 Agrahayana, 1936(Saka) STANDING COMMITTEE ON LABOUR

# Scheme-wise details of Plan Outlays & Expenditure during 2011-12

						(Rs. in La	khs)
S. No.	Schemes / Programmes	BE 2011-12	RE 2011-12	Actual Exp. 2011-12	Shortfall /excess exp, if	% o shortfall/ over	excess
					any (as compare d to RE)	,	
_	(a) DGE&T (Employment)	2	3	4	5	6	
	(a) DGE&T (Employment)						
1	Construction of Office Building, Staff Quarters & Skill Training Institutes	0.00	0.00	0.00	0.00	0.00	
2	Continuation and Setting up of New Vocational Rehabilitation Centres for Handicapped Persons including Skill Training Workshops and Rural Rehabilitation Extension Centres	479.00	479.00	324.66	154.34	-32,22	
3	Welfare of SC/ST job seekers through coaching, guidance and Vocational Trg. And Introduction of new courses in existing CGCs & Establishment of new CGCs in States not covered so far	600.00	598.00	493.18	104.82	-17.53	
	(Centrally Sponsored Scheme)						
4	Mission Mode Project for Upgradation and Modernisation of Employment Exchanges	1000.00	400.00	6.83	393.17	-98.29	
	Sub Total (Employment)	2079.00	1477.00	824.67	652.33	-44.17	
	(b) DGE&T (Training)						
5	National Instructional	240.00	240.00	147.75	92.25	-38.44	

	Media Institute, Chennai						
6	Upgradation of Training Institutes	2800.00	2922.00	2108.54	813.46	-27.84	
7	Foremen Training Institutes at Jamshedpur & Bangalore	350.00	352.00	211.51	140.49	-39.91	
8	Model ndustral Training Institutes (MITIs)	450.00	450.00	295.04	154.96	-34.44	
9	Project Impl. and Trade Testing in DGE&T HQ	100.00	117.00	81.56	35.44	-30.29	
10	Building Equipment & Establishment for RVTIs (Calcutta, Hissar, Allahabad, Indore, Bhubneshwar, Vadodra, Jaipur and Tura)	850.00	1010.00	679.02	330.98	-32.77	
11	Expansion of Training of trainers wiithin DGE&T Institutes	500.00	500.00	36.94	463.06	-92.61	
	Sub - Total (DGE&T - Training)	5290.00	5591.00	3560.36	2030.64	-36.32	
	(c) Industrial Relations					$\dashv$	
12	Strengthening of Adjudication Machinery & Holding of Lok Adalats	589.00	589.00	337.08	251.92	-42.77	
13	Machinery for better conciliation and Upgradation of office infrastructure at CLC© and RLC©'s	660.00	760.00	636.00	124.00	-16.32	
14	Improvement and Strengthening of Training Wing of Central Labour	50.00	50.00	49.60	0.40	-0.80	

	Sub Total - Industrial Relations	1299.00	1399.00	1022.68	376.32	-26.90
	Cental Board for Workers Education					
15	(i) Central Board for Workers' Education (CBWE)	1080.00	1080.00	1079.99	0.01	0.00
	(ii)Mahatama Gandhi National Rural employment Guarantee Act	900.00	900.00	850.00	50.00	-5.56
	Sub Total (CBWE)	1980.00	1980.00	1929.99	50.01	-2.53
16	National Child Labour Project (including Grants- in-aid to Voluntary Agencies)	37300.00	30873.00	14266.62	16606.38	-53.79
	Sub Total (Child Labour)	37300.00	30873.00	14266.62	16606.38	-53.79
	(g) Labour Bureau					
17	Labour & Employment Statistical System	2700.00	2811.00	1976.86	834.14	-29.67
	Sub Total (Labour Bureau)	2700.00	2811.00	1976.86	834.14	-29.67
	(h) Director General, Mines (DGMS)	Safety				
18	Mine Accidents Analysis and Modernization of Information Database	500.00	480.00	268.82	211.18	-44.00
19	Strengfthening of Infrastructure facialities and Core functions of DGMS (SOCFOD)	700.00	720.00	437.15	282.85	-39.28

	Sub Total (DGMS)	1200.00	1200.00	705.97	494.03	-41.17	
		1200.00	1200.00	700.57	171.00	11.17	
	(i) Director General, Factory	Advice Se	rvice and La	bour			
	Institute (DGFASLI))	riavice se	ivice and Ea	Dour			
	i ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '						
20	Establishment of a new	150.00	150.00	96.60	53.40	-35.60	
	Regional Labour Institute,						
	Faridabad						
21	Strengthening of DGFASLI	696.00	696.00	336.44	359.56	-51.66	
	Organization and						
	Occupational safety &						
	Health in factories, Ports &						
	Dock						
20	T.1. ('C'. ('. 1	40.00	10.00	0.00	10.00	100.00	
22	Identification and	10.00	10.00	0.00	10.00	-100.00	
	Elimination of Silicosis in						
	India						
	Sub Total (DGFASLI)	856.00	856.00	433.04	422.96	215 20	
	Sub Total (DGFASLI)	030.00	030.00	433.04	422.90	-215.29	
	(j) National Labour						
	Institute (NLI)						
	111011111111111111111111111111111111111						
23	National Labour Institute	450.00	450.00	450.00	0.00	0.00	
	Sub Total (NLI)	450.00	450.00	450.00	0.00	0.00	
	(k) Other Schemes						
24	Scheme on Information	200.00	200.00	199.99	0.01	0.00	
	Technology						
25	· 1	75.00	50.00	29.88	20.12	-40.24	
	Academic Institutions &						
	Non- Governmental						
	Voluntary Organisations						
	for undertaking research in						
	labour related subjects						
	(including GIA Scheme of						
	Women Labour Cell)	075.00	250.00	200.05	00.40	0.0=	
	Sub Total (Other Schemes)	275.00	250.00	229.87	20.13	-8.05	

	Total Central Sector Scheme - Ongoing	53429.00	46887.00	25400.06	21486.94	-45.83	
В	Centrally Sponsored Schemes						
	Ongoing Schemes (a) DGE&T (Training)						-
1	Upgradation of 100 ITIs into Centres of Excellence.	35.00	35.00	0.00	35.00	-100.00	
2	Skill Development Initiative	20000.00	19869.00	10443.33	9425.67	-47.44	
3	Training of 8000 Youths of J&K	1154.00	1154.00	0.00	1154.00	-100.00	
4	Upgradation of 1396 Govt. ITI s through PPP	74800.00	50630.00	51927.24	-1297.24	2.56	
5	Externally Aided Project (EAP) for Reforms and Improvement in Vocational Training Services rendered by Central and State Govts.	10000.00	10000.00	8863.02	1136.98	-11.37	
6	Kaushal Vikas Yojana	200.00	200.00	4.81	195.19	-97.60	
7	Enhancing Skill Development Infrastructure in NE States & Suikkim	0.00	0.00	543.17	-543.17	0.00	
	Sub Total of CSS of DGE&T (Training)	106189.00	81888.00	71781.57	10106.43	-12.34	-
	(b) DGLW						
1	Health Insurance for Unorganized Sector Workers (Rashtriya Swasthya Bima Yojana)	31342.00	83679.00	92572.79	-8893.79	10.63	
2	Rehabilitation of Bonded	100.00	600.00	589.99	10.01	-1.67	

	Labour					
	Sub Total of CSS of DGLW	31442.00	84279.00	93162.78	-8883.78	10.54
C	Fresh Proposals (DGE&T)[u Central Sector]	nder				
1	Setting up of ATIs & RVTIs for women	100.00	100.00	0.00	100.00	-100.00
2	Participationn in World Skiills Competitions	50.00	50.00	0.00	50.00	-100.00
3	Project of HIV/AIDS control among migrant workers	1305.00	1305.00	0.00	1305.00	-100.00
	Total C	1455.00	1455.00	0.00	1455.00	-100.00
D	Fresh Proposals under Centr Sponsored Scheme	rally				
1	Setting up of ATIs & RVTIs for women in PPP mode	100.00	100.00	0.00	100.00	-100.00
2	Skill Development for 34 districts affected by Left Wing Extremism	5000.00	5000.00	6851.74	-1851.74	37.03
3	Remodelling of Apprenticeship Training (payment of stipend to apprentices)	10.00	10.00	28.41	-18.41	184.10
4	Upradation of 20 it is and supplementing deficient infrastructure in 28 ITI s in North East	100.00	100.00	0.00	100.00	-100.00
5	Setting up of multi-skill Development Centre	1000.00	1000.00	0.00	1000.00	-100.00

6	Establishment of new ITI s	100.00	100.00	0.00	100.00	<b>-</b> 100.00	
	in N.E States, Skkim and						
	the State of J&K						
	Sub Total of Fresh	6310.00	6310.00	6880.15	-570.15	9.04	
	Proposals						
	GRAND TOTAL	198825.00	220819.00	197224.56	23594.44	-10.68	
		(CW5175.	(+CW517	(+CW51	75.00)		
		00)	5.00)	,	ŕ		
Not	Outlay for the Scheme Upgr	adation of 1	1396 Govt. I	TI s at Sr. N	o.4 under	Centrally	
e 1	Sponsored Schemes includes	s Rs.74000.0				· · · J	
e ı	*		00 lakh				
e I	Sponsored Schemes include at BE stage provided by Mir Development Fund. This ha	istry of Fin	00 lakh				
e i	at BE stage provided by Mir	nistry of Fin Is	00 lakh				
e 1	at BE stage provided by Mir Development Fund. This ha	nistry of Fin Is	00 lakh				
	at BE stage provided by Mir Development Fund. This ha been reduced to Rs.50000.00	nistry of Fin Is	00 lakh				

Item No. 10. (i) Labour Bureau A statement showing the Physical targets and achievements for the last

Name of	Divis	proforma given be 2011		Short	fall	2012-13			
the Scheme/ Project Program me	ion	Targets A	Achievements	if an indica reason brie	ting is in	Targets	Achievements	Shortfall if any indicating reasons in brief	
1	2	3	4	5		6	7	8	
*Labour & Employ ment Statistica 1 System	Labo ur Bure au	(a) Consumer Pr	ice Index Numb	ers for In	ndustr	ial Workers (Nev	 w Series) Base 200'	1=100	
		i) Collection, Processing & release of CPI Numbers for Industrial Workers on base 2001=100 in respect of 78 centers for the month of March, 2011 to Feb., 2012.  ii) Compilation of RHR indices (19th & 20th rounds).	i) CPI Indices for All-India and 78 centres pertaining to the months from March, 2011 to February, 2012 were compiled and released.  ii) RHR indices for 19th & 20th rounds were compiled.		Proce of CP Indus on barespe for th Marc 2013.  ii) CRHR 22nd r	lection, essing & release I Numbers for strial Workers se 2001=100 in ct of 78 centers e month of h, 2012 to Feb.,  Compilation of indices (21st & counds).  Release of all report 2011 PI (IW)	i) CPI Indices for All-India and 78 centres pertaining to the months from March, 2012 to February, 2013 were compiled and released.  ii) RHR indices for 21st & 22nd rounds were compiled.  iii) Annual report for 2011 released.		

	2013-14				Shortfall, if any Indicating the	%age of achievements for		201	4-15
Targ	ets	Achiev	vements		asons thereof in brief	the last three year		Tar	gets
9		ĺ	10		11	12		1	.3
i) Collectic Processing release of Numbers Industrial Workers of 2001=100 respect of centres for month of 2013 to Fe 2014. ii) Compil RHR india & 24 <sup>th</sup> rou	g & CPI for on base in 78 r the March, eb., lation of ces (23rd ands).	for A and 78 pertain the from 2013 Februar were countries and relation to the for 23rd rounds compiled iii) An report	months March, to ry, 2014 compiled eased.  R indices d & 24th were ed.					indices (25th &	Numbers for rkers on base espect of 78 month of o Feb., 2015.
Divisi		201210	eleased. 12		Shortfall if any			2012-13	
on	Targ	gets	Achiever nts	ne	indicating reasons in brief	Targets	A	chievements	Shortfall if any indicating reasons in brief
1 2 Labour	b) Rura		4 Enquiry (i	nclu	5 ding Consumer Pr	6		7	8
Labout					Rural Labourers	ice muca			

				T	T	
Bureau	i) a) Finalization	i) The Report on		i)		Non-receipt
	and release of RLE	"General		Finalization		of data from
	(2004-05) report on	Characteristics of		and release		NSSO.
	Consumption	Rural Labour		of RLE		
	Expenditure of	Households" was		(2009-10)		
	Rural Labour	finalized, printed and		Report on		
	Households.	released.	Non-	_		
	Households.		recei	"Employme		
	1-) F		pt of	nt &		
	b) Examination of		data	Unemploym		
	RLE (2009-10) data		from	ent of Rural		
	in respect of all the		NSS	Labour	ii) The CPI	
	five reports to be		O.	Households	numbers on	
	received from	ii) The CPI numbers	O.	"	base 1986-	
	NSSO.	on base 1986-87=100			87=100 for	
		for Agricultural and		ii)	Agricultural	
	ii) Compilation,	Rural laborers for 20		Compilation	and Rural	
	processing &	States and All-India		_	laborers for 20	
	release of the	from the month		, processing	States and All-	
		March, 2011 to Feb.,		& release of	India from the	
	separate series of	2012 were compiled		the separate	month March,	
	CPI Nos. for	and released.		series of CPI	2012 to Feb., 2013 were	
	Agricultural and	una releasea.		Nos. for	compiled and	
	Rural laborers of			Agricultural	released.	
	(Base: 1986-			and Rural	released.	
	87=100) 600	iii) The Annual		laborers of		
	villages of 20	Report on CPI Nos.		(Base: 1986-	iii) Annual	
	States from the	for AL/RL for the		,	· /	
	month Match 2011	year 2010-11 was		87=100)	Report on CPI-	
		under preparation.		from 600	AL/RL for the	
	to February, 2012.			villages of	year 2010-11	
	\ D (:			20 States	was released.	
	iii) Preparation			from March,		
	and release of	iv) The wage rate data		2012 to Feb.,	iv) The wage	
	Annual Report on	up to the month of		2013.	rate data up to	
	CPI Nos. for	February, 2012 was		2010.	the month of	
	Agricultural and	compiled.		iii)	March, 2013	
	Rural Laborers for			Preparation	was compiled	
	the year 2010-11.			and release	& processed	
	,	v) Annual Report on				
	iv) Compilation	Wage Rates in Rural			v) Prepare &	
	and publication of	India for the year		Report on	-	
	wage rate data for	2010-11 was released.		CPI Nos. for	release the	
	20 States in respect			Agricultural	Publication on	
	of 18 agricultural			and Rural	"Wage Rates in	
	O .			Laborers for	Rural India"	
	and non-			the year	for the year	
	agricultural			2010-11.	2011-12.	
	occupations.					
				iv)		
				Compilation		
				and		
				publication		
				of wage rate		
				data for 20		
	v) Preparation and			States in		
	release of			respect of 18		
	publication on			agricultural		
	"Wage Rates in			and non-		
	Rural India" 2010-			agricultural		
	11.			agricultural		

occupations.

11.

2013	-14	Shortfall, if any Indicating the reasons thereof in brief	%age of achievements	2014-15
Targets	Achievements		for the last three years	Targets
9	10	11	12	13

- i) Compilation and release of RLE (2009-10) report on "General Characteristics of Rural Labour Households".
- i) Examination of 66<sup>th</sup> NSS Round data correspondence with the NSSO.

- Compilation, processing release the separate series of CPI Nos. Agricultural and Rural laborers of (Base: 1986-87=100) from 600 villages of States from the month March 2013 to February, 2014.
- iii) Preparation and release of Annual Report on CPI Nos. for Agricultural and Rural Laborers for the year 2012-13.
- iv) Compilation and publication of wage rate data for 20 States in respect of 25 agricultural and nonagricultural occupations on month to month basis.
- ii) The CPI numbers on base 1986-87=100 for Agricultural and Rural laborers for 20 States and All-India from the month March, 2013 to Feb., 2014 were compiled and released. iii) The Annual Report on CPI Nos. for AL/RL for the year 2012-13 were released. iv) The wage rate data up to the month of January, 2014 has been compiled.
- v) Annual Report on Wage Rates in Rural India for the year 2012-13 has been released.

## Spill over of previous year

i) Finalization and release of RLE (2009-10) Report on 'General Characteristics of Rural Labour Households'.

#### **Current Year Targets**

- i) Finalization and release of RLE (2009-10) Report on 'Consumption Expenditure of Rural Labour Households'.
- ii) Compilation, processing & release of the separate series of CPI Nos. for Agricultural and Rural laborers of (Base: 1986-87=100) 600 villages of 20 States from the month March 2014 to February, 2015.
- iii) Preparation and release of Annual Report on CPI Nos. for Agricultural and Rural Laborers for the year 2013-14.
- iv) Compilation and publication of wage rate data for 20 States in respect of 25 agricultural and nonagricultural occupations on month to month basis.
- v) Preparation and release of publication on "Wage Rates in Rural India" 2013-14.

Name of the	Divisi on		2011-12	Shortfall if any		2012-13	
Sche me/ Projec t Progr amme		Targets	Achievements	indicating reasons in brief	Targets	Achievements	Shortfall if any indicating reasons in brief
1	2	3	4	5	6	7	8
Labour	Bureau	c) Occupation	al Wage Survey	<u> </u>			
		i) Field work in Ten Manufactur ing Industries of 6th round of OWS.	-	Owing to deployment of staff in Quarterly Quick Employmen t Survey and Annual Employmen t and Unemploy ment Survey, the survey had been kept on low priority.	Collection of data through field work, processing of data, drafting and release of report on Ten Manufacturing Industries of 6th round of OWS.	-	Owing to deploymen t of staff in Quarterly Quick Employme nt Survey and Annual Employme nt and Unemploy ment Survey, the survey had been kept on low priority.

2013-14		Shortfall, if	%age of	2014-15
Targets	Achievements	any Indicating the reasons thereof in	achievements for the last three years	Targets
		brief		
9	10	11	12	13

wise data survey, scruti	'		Owing to deployment of staff in Quarterly Quick Employment Survey and Annual Employment and Unemployment Survey, the survey had been kept on low priority.		determination size, schedule instructions p would be under	me collection, of sample e design and reparation etc. ertaken. survey for 7th
Name of Div	7	2011-12	Shortfall it	f	2012-13	
the isio	Toursto	Achievements	any	Tangota	Achievemen	Shortfall if
Scheme n	Targets	Achievements	indicating reasons in brief	·	ts ts	any indicating reasons in brief
1 2	3	4	5	6	7	8
Lab (d) Socour	cio-Economic Surv	veys of Different Segme	ent of Labour	1		

Bure	Conduct of Socio Economic	Due to	i) Socio-economic	Due to
au	Survey on following	diversion	conditions of Women	diversion of
	components :-	of staff	Workers in Match	staff for the
		for the	Industry	conduct of
	i) Socio-economic	conduct		Quarterly
	conditions of Women	of	ii) Survey of Working	Survey.
	Workers in Match Industry	Quarterl	and Living Conditions	
	ii) Company of Moulting and	y Survey.	of Workers engaged in	
	ii) Survey of Working and Living Conditions of		handloom industry in	
	0		the Unorganized	
	0 0		Sector.	
	handloom industry in the		iii) Camarara of Manlaina	
	Unorganized Sector.		iii) Survey of Working and Living Conditions	
	iii) Survey of Working and		•	
	Living Conditions of		of labour belonging to Scheduled Castes and	
	labour belonging to		Scheduled Castes and Scheduled Tribes	
	Scheduled Castes and		communities at	
	Scheduled Tribes		Bangalore & Kochi.	
	communities at Bangalore		Dangalore & Rocin.	
	& Kochi.		iv) All India Surveys	
			on the Evaluation of	
	iv) All India Surveys on the		the Implementation of	
	Evaluation of the		the Minimum Wages,	
	Implementation of the		1948 in Biddi industry	
	Minimum Wages, 1948 in		in Bihar & West Bengal	
	Biddi industry in Bihar &			
	West Bengal.			

v) Quick Survey to asse		v) Conduct of Quick	i) Report of 14 <sup>th</sup>
the Impact of Econon	•	Survey to assess the	and 15 <sup>th</sup>
Slowdown on Employme	ent been	impact of Economic	Quarterly Survey
in India:	conducted	Slowdown on	released.
Four Quick Employme Surveys (10th-13th in the series) to be conducted the period JanMark April-June, July-Sept. at OctDec., 2011.	thereon ch,	Employment in India.  Four QES (14th to 17th in the series) to be conducted for quarters Jan-Mar, Apr-Jun, July-Sept and Oct-Dec, 2012	ii) Report of 16 <sup>th</sup> & 17 <sup>th</sup> Quarterly Survey (combined) remained in progress.
Unemployment Surve	he	vi) Employment and Unemployment Survey to assess the Employment Scenario:  i) Processing of data and release of report on Second Employment/Unemployment Survey (2011-12).  ii) Third Employment-Unemployment Survey to assess the Employment Scenario (2012-13) to be launched in 35 states/UTs spread across the country. About	i) Report of the second Employment & Unemployment survey was released in time.  ii) The field work for third EUS was launched and remained in progress in all States/UTs.

2013-14		Shortfall, if	%age of achievements	2014-15
Targets	Achievements	any Indicating the reasons thereof in brief	for the last three years	Targets
9	10	11	12	13
i) Socio-economic conditions of Women Workers in industry.  ii) Survey of Working and Living Conditions of Workers engaged in handloom industry in the Unorganized Sector.  iii) Survey of Working and Living Conditions of labour belonging to Scheduled Castes and Scheduled Tribes communities at Bangalore & Kochi.  iv) All India Surveys on the Evaluation of the Implementation of the Minimum Wages, 1948 in Biddi industry in Bihar & West Bengal-		Due to diversion of staff for the conduct of Quarterly Survey.		i) Socio-economic conditions of Women Workers in Match Industry  Conducting survey  ii) Survey of Working and Living Conditions of Workers engaged in Unorganized Sector of Industries.  Conducting survey  3) Survey of Working and Living Conditions of labour belonging to Scheduled Castes and Scheduled Tribes communities.  Conducting survey  4) All India Surveys on the Evaluation of the Implementation of the Minimum Wages, 1948  Conducting survey
5) Quick Survey to assess the Impact of Economic Slowdown on Employment in India:	The reports on,17th, 18th, 19th and 20th QES have been released.			5) Conduct of Quick Survey to assess the impact of Economic Slowdown on Employment in India.
Conduct of 17th, 18th, 19th and 20th Quarterly Surveys on continuous basis and release of reports.				i) Conduct of 21st, 22nd, 23rd, 24th Quarterly Quick Employment Survey & release of report.

6) Employment and	i) The report of 3rd	6) Employment and
Unemployment Survey to assess	AEUS has been finalised	Unemployment Survey:
the Employment Scenario:	and released.	i) Completion of Fourth (2013-
i) Release of third Annual Survey	ii) Report on district	14) Employment-
Report (2012-13).	level estimates in	Unemployment Survey and
ii) Process to conduct fourth Employment and Unemployment Survey (2013-14).	respect of Andhra Pradesh State was also prepared and released. iii) The 4th survey was launched and remained in progress.	release of report.  ii) Conduct of the fifth (2014-15) Annual Employment-Unemployment survey in all States/UTs.

Name of	Division	2	2011-12	Shortfal	2012-13		
the				l if any			
Scheme/		Targets	Achievements	indicati	Targets	Achievemen	Shortfall
Project				ng		ts	if any
Programm				reasons			indicatin
e				in brief			g
							reasons
							in brief
1	2	3	4	5	6	7	8
		(e) Annual	Survey of Industries	(Sample			
		Sector)					
		i)	i) Report on		i) Processing,	i) The report	
		Processing,	Statistics on		finalization and release	in respect of	
		finalization	Employment and		of Statistics on	Statistics on	

2013-14	Shortfall, if any	%age of achievements	2014-15	
Targets	Achievements	Indicating the reasons thereof in brief	for the last three years	Targets
9	10	11	12	13
i) Processing, finalization and release of Statistics on Employment and Labour Cost (Vol.I) in respect of ASI for the year 2010-11.	i) The report in respect of Statistics on Employment & Labour Cost (Vol. I) for the year 2010-11 has been released.			i)a) Release of report in respect of Statistics on Employment and Labour Cost (Vol.I) 2011-12.
ii) Processing, finalization and release of report on Absenteeism, Labour Turnover, Employment and Labour Cost (Vol.II) in respect of ASI for the year 2010-11.	ii) The report on Absenteeism, Labour Turnover, Employment and Labour Cost (Vol.II) in respect of ASI for the year 2010-11 has been released.			b) Release of Report on Absenteeism, Labour Turnover, Employment and Labour Cost (VolII). 2011-12.

Name of the	Divisi	2	011-12	Shortfall	2012-13		
Scheme/	on			if any			
Project		Targets	Achievements	indicatin	Targets	Achievement	Shortfall
Programme				g reasons		s	if any
				in brief			indicati
							ng
							reasons
							in brief
1	2	3	4	5	6	7	8
		f) Modernization	on of Machine Tabulat	tion Unit			

i)Tabulation of ASI (S&C) for the year 2008-09 & 2009-10 data on Absenteeism and Labour Turnover for Census Sector.	i)Tabulation of ASI (S&C) data for the year 2008-09 is in progress. ii) Data entry, checking and updation of final tables generated.	i) Tabulation of data for Annual Survey of Industries for Sample as well as census Sectors for the year 2009.	i) Data entry of ASI Sample and Census Sectors 2009- 10 has been completed.	
ii)Updation of Labour Bureau Web- site on regularly including the latest report released.	ii) Regular updation of Labour Bureau Website every month.	ii) Pay roll of officers and all officials of the Bureau.	Every month.	
iii)Training to the Labour Bureau staff.	iii) Training on the use of PCs is an ongoing process due to technological developments.	iii) Implementation of NGEP.	Ongoing Process	
iv)Implement ation of NEGP	iv) On going process.	iv) Reports to be uploaded on the Website for all the schemes of Labour Bureau.	Regular updation on monthly basis.	
		v) Training to the staff of Labour Bureau on the use of PCs.	Training on the use of PCs is an ongoing process.	

2013-14	Shortfall, if any	%age of	2014-15	
		Indicating the	achievements	
Targets	Achievements	reasons thereof	for the last	Targets
		in brief	three years	

	9	10	11	12	13
1)	Tabulation of data on Absenteeism, Labour Turnover, Employment and Labour Cost for Annual Survey of Industries for Sample as well Census Sector for the year 2010 to 2011.	i) Processing of final tables has been completed.			i) Tabulation of ASI 2011-12 Data on Absenteeism, Labour Turnover for Census and Sample Sectors
2)	Updation of Labour Bureau Website and uploading the latest reports released.	Regular updation on monthly basis.			ii) Quick Employment Survey on quarterly basis.
3)	Facilitating the work of CPI-IW compilation.	Every month			iii) Updation of Labour Bureau Websites (labourbureau.gov.in & labourbureaucpi.gov.in) including the latest reports released.
4)	Training to the Staff of the Bureau in the use of PCs	Training on the use of PCs is an ongoing process.			iv) Facilitating the work of CPI(IW) compilation
5)	Implementation of NeGP.	Ongoing Process			v) Training to the Labour Bureau Staff
					vii) Implementation of NEGP

Name of the	2011-12	Shortfall	2012-13

Scheme/	Targets	Achievement	if any	Targets	Achievem	Shortf
Project		s	indicatin		ents	all if
Programme			g			any
			reasons			indica
			in brief			ting
						reaso
						ns in
						brief
1	2	3	4	5	6	7
	NEW	i) Proposal		Base Updation of CPI-IW:	Work	
	INITIATIVES:	approved by		•	started.	
Labour &		SFC and IFD.		i) Spill over work from preliminary stage		
Employment	1 Base			would be completed.		
Statistical	Updation of					
System	CPI-IW:			ii) Remaining work of designing of various		
				questionnaires schedules and finalization		
	i) Selection of			of related instructions.		
	Centres			iii) Holding discussions with Standing		
	ii)Fixation of			Tripartite Committee involving all the		
	sample size			stakeholders.		
	r					
	iii)Sample			iv) Finalization of technical issues.		
	design of the					
	Survey			v) Conduct of pilot survey at all the		
				selected centres.		
	iv)Designing of			vi) Conduct of market survey by Labour		
	various			Bureau for selection of markets.		
	schedules and			bureau for selection of markets.		
	finalization of			vii) Seeking approval of the TAC on SPCL		
	related			on vital issues.		
	instructions					

2013-14

Achievements

- a) Base Updation of CPI-IW:
- i) Spill over work from preliminary stage would be completed.

Targets

- ii) Remaining work of designing of various questionnaires, schedules and finalisation of related instructions.
- iii) Holding discussions with STC
- i) Coverage of sectors Selection of centres has been completed.
- ii) The coverage of sectors and selection of centres (88 centres) have been approved by STC and the Group of TAC on SPCL.
- iii) The calculation of Coefficient

Shortfall, if any indicating the reasons thereof in brief

% age of achievements for the last three years involving all the stake holders.

 $of\ Variation\ completed.$ 

iv) Finalisation of technical issues.

iv) Conduction of Index Users conference was initiated by organizing such conference at Mumbai.

	Name of the	2011-12		Shortf	2012-13		Shortfa	
	Scheme/			all, if			11, if	
	Project			any			any	
	Programme			indicat			indicati	
	-	Targets	Achieve	ing the	Targets	Achieveme	ng the	
			ments	reason		nts	reasons	
				s			thereof	
				thereo			in brief	
				f in				
				brief				
	1	2	3			6	7	
ļ								
		2 Updation of CPI -			Updation of CPI -AL/RL Base	Under		
		AL/RL Base i) Preparation of 140	i)			Considerati		
		regional level	l '			on.		
		weighting diagrams.	Proposa 1		i) Preparation of 140 regional level			
		weighting thagrants.	submitt		weighting diagrams.			
		ii) Market survey for			The second of th			
		selection of shops and			ii)Market survey for selection of shops			
		markets by NSSO.	consider		and markets by NSSO.			
		initial by 11000.	ation by					
		iii) Regular price	SFC					
		collection by NSSO						
					iii) Regular price collection by NSSO			

	Updation of Rate Index	Wage -	-	Updation of	Wage Ra	ite Index			
	ne Scheme/ Project rogramme	2013-14	indicating	all, if any the reasons of in brief	2014- 15	Shortfall	, if any indica thereof in		reasons
	Targets	Achievement s			Targe	ets		ieveme nts	
1	2	3					6		7
	Updation of CPI -AL/RL Base i) Preparation of 140 regional level weighting diagrams. ii) Market survey for selection of shops and markets by NSSO. iii) Regular price collection by NSSO	i) Proposal submitted for consideration by SFC							
	Scheme/ Project gramme	Division	20	)11-12	Short fall if		2012-1		
			Targets	Achieveme nts	any indic ating reaso ns in brief	Targets	Achieve ments	indi	ll if any cating s in brief

1	2	3	4	5	6	7	8
3 Office Building of Labour	Labour	Constru	Revised		Construc	Building	
Bureau	Bureau	ction of	building		tion of	Plan got	
		Office	plan was		Office	approved	
		Building	expected to		Building	from	
		by	be		by	Chandiga	
		CPWD.	approved		CPWD.	rh	
			by			Administ	
			Chandigarh			ration.	
			Administra				
			tion.				

2013-14		Shortfall, if any	%age of achievements for	2014-15
Targets	Achievements	Indicating the reasons thereof in brief	the last three years	Targets
9	10	11	12	13
Construction of Office Building by Request made to the Ministry for allocation of requisite funds for the activity.				On receipt of administration and financial approval from the Ministry, Construction of Office Building will be taken up by CPWD.

Item No.. 10. (II) DGFASLI A statement showing the Physical targets and achievements for the last three years as per proforma given below:-

Sl.	Name of the	Activities		2011-201	12		2012-2013	}		2013-2014
No.	Scheme/		Target	Achieve	Shortfall, if	Target	Achieve-	Shortfall,	Target	Achieve-
	Project/			-ment	any		ment	if any		ment
	Programme				indicating			indicatin		
					reasons in			g reasons		
					brief			in brief		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1.	Strengthening	1. Upgradation of	To be	-	-	To be	-	-	To be	-
	of DGFASLI	various laboratories	spread			spread			spread	
	Organization	at CLI & RLIs	over			over			over	
	and OSH in		the			the			the	
	Factories, Ports		entire			entire			entire	
	& Docks.		plan			plan			plan	
			period			period			period	
		2. a) Development of	4	6	-	*	-	-	*	-

National Inventory											
on OSH information and development of data hases  c) Development of Application Programmes  d) Maturial Safety Data Sheet (MSDS) on request c) Industry-wise safety and health information  f) Industry-wise safety and health information  f) INNOSHNEWS Publication of Manuals, Books, Brochures, Journals 3. Implementation of agenda c-Governance 4. Conduction of specialized training programmes, seminars workshups  5. Conduction of studies/surveys/and its 6. Enforcement activities in major ports (inspection of ships, container ship), loose gears, docks, container yards, hazardus installations, etc.)  7. Testing of Respiratory PPE 8. Production of Mespiratory PPE 8. Production of video films  9. Procurement of under the fee require ments 9. Procurement of under the the require ments 9. Procurement of over equire ments 9. Procurement of under video films			National Inventory								
and follow up b) Upgradation and development of data bases c) Development of a continuation of Application Programmes d) Material Safety Data Sheet (MSDS) on request e) Industry-wise safety and health information f) INDOSHNEWS Publication of SP Publication of Manuals, Books, Brochures, Journals 3. Implementation of agendae decorrenance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of Studies/surveys/aud lits 6. Enforcement activities in major ports(inspection of ships, container ship, lower gerns, docks, container ship, lower g											
b) Upgradation and development of data bases c) Development of data bases c) Development of Application Programmes d) Material Safety Data Sheet (MSDS) on request o) Industry-wise safety and health information f) INDOS INDWS Publication g) Publication of Manuals, Books, Brochures, Journals 3. Implementation of agendae «Covernance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/surveys/aud its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, bazardous installations, etc.) 7. Testing of Respiratory PTE 8. Production of As per video films person over the entire ments 9. Procurement of audies with the require ments 9. Procurement of audies with the software for production of video films, posters, etc.  10. To be spread covernment of audies-visual and communication over the entire plan period  10. To be spread over cover over the entire plan period											
development of data				di.	4.4		di	4.6		di.	
bases				*	14	-	*	16	-	*	-
Comparison   Com			_								
Application Programmes  d) Material Safety Data Sheet (MSDS) on request e) Industry-wise safety and health information f) INDOSHNEWS Publication g) Publication of Manuals, Books, Brochures, Journals 3. Implementation of agenda e-Governance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/ surveys/ and its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory PPE 8. Production of No Respiratory PPE 8. Production of stop gears, docks, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory PPE 8. Production of Respiratory PPE 8. Production of stop gears, docks, container yards, hazardous installations, etc.) 7. Too be specialized training programmes 9. Procurement of audio-visual and spread communication over equipment & the the the the the entire entire production of video plan plan plan period											
Programmes			_	*	6	-	*	8	-	*	-
d) Material Safety   *   6   -   *   4   -   -   -   -   -											
Data Sheet (MSDS) on request											
e) Industry-wise safety and health information f) INDOS ININYS publication of Manuals, Books, Brochures, Journals 3. Implementation of agenda e-Covernance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/ surveys/ aud its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory PE 8. Production of As per the require ments 9. Procurement of audio-visual and communication equipment & the require ments 9. Procurement of audio-visual and communication equipment & the software for entire plan plan period				*	6	-	*	4	-	-	-
e) Industry-wise safety and health information											
safety and health information  B) RNDOSHNEWS 4 3 - 4 4 4 - 4 4 4 9											
Information				2	52	-	*	86	-	2	57
f) INDOSHNEWS											
Publication 6 g) Publication of Manuals, Books, Brochures, Journals 3. Implementation of agenda e-Governance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/ surveys/ and its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory & Non Respiratory PPE 8. Production of video films 9. Procurement of audio-visual and communication ements 9. Procurement of audio-visual and communication ever equipment & the require ments 9. Procurement of audio-visual and communication over equipment & the software for plan plan plan plan plan plan plan plan			information								
g) Publication of Manuals, Books, Brochures, Journals  3. Implementation of * 300 - * 699 - * 600 62  4. Conduction of specialized training programmes, seminars workshops  5. Conduction of studies/surveys/aud lits  6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.)  7. Testing of Respiratory & Non Respiratory PPE  8. Production of the require ments  9. Procurement of audio-visual and communication over equirements  9. Procurement of audio-visual and communication over equipment & the software for production of video films, period  11			f) INDOSHNEWS	4	3	-	4	4	-	4	4
Manuals, Books, Brochures, Journals   3. Implementation of agenda e-Governance   4. Conduction of specialized training programmes, seminars workshops   5. Conduction of studies/surveys/aud its   6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.)   7. Testing of Respiratory & Non Respiratory PE   8. Production of yide of films   the require ments   9. Procurement of audio-visual and communication over equipment & the software for entire production of video films, posters, etc.   plan films, posters, etc.   period			Publication								
Brochures, Journals			g) Publication of	2	11	-	2	51	-	2	32
3. Implementation of agenda e-Governance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/surveys/aud its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory & Non Respiratory & Non Respiratory & PPE 8. Production of the require ments 9. Procurement of audio-visual and communication equipment & software for production of video films, posters, etc.  9. Procurement of audio-visual and communication equipment & software for production of video films, posters, etc.  9. Production of video films, posters, etc.  10. Conduction of the special pain period  1500			Manuals, Books,								
agenda e-Governance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/surveys/aud its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory & Non Respiratory PPE 8. Production of he ships the require require require require ments 9. Procurement of audio-visual and communication over equipment & software for production of video films, posters, etc.  48  - 25  63  - 60  62  82  14  - 25  14  - 35  35  35  35  35  48  - 700  1500  1579  - 1500  1579  - 1500  1505  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  -			Brochures, Journals								
agenda e-Governance 4. Conduction of specialized training programmes, seminars workshops 5. Conduction of studies/surveys/aud its 6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container yards, hazardous installations, etc.) 7. Testing of Respiratory & Non Respiratory PPE 8. Production of he ships the require require require require ments 9. Procurement of audio-visual and communication over equipment & software for production of video films, posters, etc.  48  - 25  63  - 60  62  82  14  - 25  14  - 35  35  35  35  35  48  - 700  1500  1579  - 1500  1579  - 1500  1505  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  - 700  780  -				*	30	-	*	69	-	*	-
4. Conduction of specialized training programmes, seminars workshops  5. Conduction of studies/surveys/aud its  6. Enforcement activities in major ports(inspection of ships, container ship, loose gears, docks, container ship, loose gears, docks, container yards, hazardous installations, etc.)  7. Testing of Respiratory & Non Respiratory PPE  8. Production of video films  9. Procurement of audio-visual and communication equipment & software for equipment & software for production of video films, posters, etc.   period											
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2. Development of   1.Creation of various   26   18 posts   -   -   -   -   -   -		D 1			10 1		_		1		
	I Z.	Development of	1.Creation of various	20	10 posts	<b>-</b>	-	-	<u> -                                   </u>	_	-

	Regional	posts	posts	created						
	Labour Institute	2.Setting up of	-	3 labs	-	-	In	-	-	-
	Faridabad as	laboratories		set up			progress			
	Centre of	3.Short & Long	10	10	-	10	6	-	8	8
	Excellence in	duration of Training								
	Safety System in	programmes/								
	MSME and	Inplant Training								
		Programmes								
	Chemical	4.One year Post	1	1	-	1	1	-	1	1
	Process Units	Diploma Course in								
		Industrial Safety								
		5. Three month	-	-	-	-	-	-	1	1
		course - Associate								
		Fellow of Industrial								
		Health (AFIH)								
		6.Six weeks Training	-	-	-	-	-	-	-	-
		Programme on								
		Industrial Hygiene								
		7.Developing State-	-	-	-	-	-	-	-	-
		wise OSH monitoring								
		8.Training	2	2	-	2	1	-	2	1
		Programme for small								
		& medium								
		enterprises								
		9.Conduct of	1	1	-	2	2	-	4	2
		Studies/								
		Surveys/Audits								
		10.National	2	1	-	2	2	-	2	2
		Seminar/Workshop/								
		Publication								
3.	Development of		1		Schei	ne is vet to	l o be approve	d by Plannii	l 10 Commis	ssion
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	Labour Institute									
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<sup>\*</sup> Can't be quantified

Item No.. 10. (iii) DGMS A statement showing the Physical targets and achievements for the last three years as per proforma given below:-

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2010-11.

### TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2011-12

Plan Scheme: Strengthening of Infrastructure Facilities and Core Functions of DGMS (SOCFOD) (Target & Achievements during the years 2011-12)

S1.	Name of the	Objective/Outcome	Outlay	Quantifiable/Deliverables	Quantifiable	Achievement
No.	Scheme		2011-	(Physical Targets)		upto March
			12.			2012.
			(Lakh			
			Rs)			
1	2	3	4	5	6	7
1.	"Strengthening	The objectives of the scheme	Non	1. Mine Environment and		
	of Infrastructure	are:-	civil-	Fires	4	3
	Facilities and	> To render scientific and	306.00	(a) Gas/ventilation		
	Core Functions of	technological support to	Civil	surveys	2	2
	DGMS	the enforcement wing of	1000.00			
	(SOCFOD)"		Total-	(b) Study / Assessment of	4	9
		DGMS in proper fulfillment and discharge	1306,00	Fire		
	A. S&T	of its statutory duties,			4	2
	Components	responsibilities and		(c) Air-borne dust surveys		
		_			4	2
		advisory role.		(d) Noise Level Surveys		
		To develop, improve and				
		update need based rescue		(e) Illumination Surveys		
		and emergency response				
		services to the mining				
		industry & help field				
		offices of DGMS in the				
		form of technical support				
		while taking up rescue				
		and emergencies of				
		specific nature.				
		> To establish Mine Safety				
		& Health Academy with				
		institutes at different				
		offices of DGMS for				
		imparting structured				
		training to DGMS officers				
		and key personnel of the				
		mining industry.				
		> Strengthening of				
		Machinery for Conduct of				
		Statutory Examinations.				
		> To develop a structured				
		mechanism for				
		Occupational Health				

	Surveillance & Disease Control in Mining Industry.  To establish a National Council for Mines Safety with a view to generate safety and health awareness among miners and address their training issues.  To improve the efficiency of DGMS by providing better infrastructure facilities which include providing own office buildings and residential complexes to the officers and staff members, providing better			
	communication facilities and office equipment and			
	furnishing of offices.	2.0 d 111 1d		
		Occupational Health     Study of Physiological effects on Indian Mine	2	-
		Workers due to heat and humidity b) Medical examination	2	6
		of underground		
		workers for	4	1
		pneumoconiosis,		
		Asbestosis, Manganese poisoning.	2	-
		c) Review of Medical		
		Examinations		
		Conducted by Mine		
		Management		
		d) Mine Ergonomics Study		
		3. Safety Standards		
		a) Literature Survey		
		b) Meeting with Scientific		
		Organizations and		
		education institutions.		
		c) Meeting with Machine		
		manufacturers. d) Amendment of:		
		Coal Mines		
		Regulations		
		• Metalliferous		
		Mines reg.		
		<ul> <li>Mines Rules</li> </ul>		
		Electricity Rules		4

	1		ı	
		<ul> <li>Vocational</li> </ul>		
		Training Rules.		
		e) Issue of technical		
		instructions/		
		guidelines		
		f) Issue of technical		
		circulars to mine		
		management		
		4. Oil Mine Safety		
		a) Literature Survey		
		b) Issue of technical		
		instructions/		
		guidelines to officers		
		of DGMS.		
		c) Amendment of Oil		
		Mines Regulations		
		d) Development of		
		training programme		
		e) Issue of technical		
		circulars to the Oil		
		Mine Industry.		
		5. Mine Mechanization		
		Check Testing of:		
		i. Winding rope	2	-
		ii. Suspension gear	2	-
		iii. Haulage rope	1	-
		iv. Machinery parts	-	-
		v. Check testing of mine	-	-
		safety equipment		
		vi. Monitoring	2	-
		Performance of		
		equipment under	2	-
		field trial	1	_
		vii. Testing of	1	_
		transformer and gear	_	
		oil		
		viii. Testing of relays and		
		meters		
		ix. Testing of Exploders.		
		6. Ground Control		_
		a) Subsidence surveys	1	1
		b) Convergence	2	-
		observations	3	2
		c) Ground Vibration	4	-
		due to blasting	4	4
		d) Anchorage testing of		
		roof bolts	2	-
		e) Assessment and		
		evaluation of coal		
		seam strata properties		
		f) Slope stability		
		studies		
		studies		

	7. Special Studies		
	a) Check Testing of	As &	
	powered roof	when	
	supports	required	
	b) Study & Investigation	1	
	into feasibility of	Under	
	Longwall mining	progress	
	methods under	progress	
	different Geo-mining		
	conditions		
	c) Study & Investigation		
	into different mining		
	methods other than		
	Longwall mining		
B. HRD CELL	Conduct of Training		Do
	Programmes		
	Training of DGMS		
	Officers	10	
	a) New Entrants	20	39
	b) Existing Officers	10	
	c) Special Lectures	-3	
	Training of Key		
	Personnel in Mining		
	Industry	10	98
		10	07
	a) Managerial Personnel		
	b) Safety Officers	10	01
	c) Ventilation Officers	10	<b>54</b>
	d) Engineers	6	-
	e) Industrial Hygienists	4	-
	f) VTOs		
	Training of Workmen's	50	24
	Inspectors		
C. MINES	Testing of Filter Self	20	-
RESCUE	Rescuers (FSR)		
SERVICES CELL			
	Testing of Self Contained	60	-
	Self Rescuers (SCSR)		
	Rescue Competition	7	7
		-	<del>-</del>
	Field Visits	20	-
	Organization of	1	-
	conference on		
	Rescue/recovery		
	experience		
	Monitoring of first aid	7	_
	competition	,	
	Creation of Rescue	Contd.	
		Conta.	
	Databases on Rescue		
	facilities		
	Creation of Rescue	Contd.	
	Databases on actual		

	Rescue/Recoveries	
	Issue of Technical As & WI	ien
	Circulars to the mining Reqd	. 4
	industry	
D.	Procurement of Contd.	,
STRENGTHENING	computers & peripherals	
OF MACHINERY		
FOR CONDUCT		
OF STATUTORY		
EXAMINA-TIONS		
(SSEX) CELL		
	Procurement of Office Contd	
	equipment	
	Furnishing of offices Contd	
	Establishing exam section To be	
	at Nagpur complete	ed
	System Study -	
	System review -	
	Application software -	
	development	
	Testing and To be	
	implementation of complete	ed l
	software	
	Training To be	
	complet	ed
	Design & development of To be	
	the web content of the complete	ed
	examination-specific web	
	pages	
	Design & development of To be	
	online application form. complete	ed
	Development of other To be	
	internet- enabled services complete	ed
	with enterprise-wide	
	WAN connectivity.	
E- Providing	Construction of office To Start	
Infrastructure	building at Bilaspur	
Facilities - PIF	Region.	
CELL		
	Construction of To Start	
	residential building at	
	Bilaspur Region.	
	Renovation of office & To be	
	residential building at complet	ed
	Bellary.	

	Renovation of office &	To be
	residential building at	completed
	Koderma.	
	Augmentation of	To be
	drinking water and	completed
	renovation of sewerage	
	lines at Koderma.	
	Construction of office	To be
	building at Goa Region.	completed
	Provision of centralized	To be
	AC plant for auditorium	completed
	building at Dhanbad	

S1 No.	Name of the Scheme	Objective/Outcome	Outlay 2012-13 (Lakh Rs)	Quantifiable/Deliverables (Physical Targets)	Quantifiable	Achievement upto January,
1	"Strengthening		319.00	Mine Ventilation	No. of	2013
1	of	The objectives of the	202.00 (N.E)	Studies:	mines	
	Infrastructure	scheme are:- To render	1500.00		1111100	05
	Facilities and	scientific and	(Civil	Coal Mines	04	
	Core Functions	technological	works)	Non-Coal	03	
	of DGMS	support to the	2021.00	Mines	01	
	(SOCFOD)"	enforcement		Oil & gas		
		wing of DGMS.		Mines		02
		To develop,		Strata Control	No. of	
		improve and		Studies:	mines	
		update need				
		based rescue and		Coal Mines	04	
		emergency		Non-Coal	01	06
		response services		Mines		
		to the mining		Mines Environment	No. of	
		industry.		Studies:	mines	
		• To establish				
		Mine Safety &		Coal Mines		
		Health Academy		Non-Coal	04	
•		with institutes at		Mines	06	
		different offices		Oil & Gas	02	
		of DGMS for		Mines	27.4	
		imparting		Development of	No. of	
		structured		Standards:	mines	
		training to		6 114		
		DGMS officers		Coal Mines	03	
		and key		Non-Coal	03	
		personnel of the		Mines	03	
		mining industry.		Oil & Gas		
		To develop a		Mines R & D Studies:	No. of	-
		structured			mines	
		mechanism for		(Projects)	mines	135
		Occupational		Coal Mines	01	250
		Health Surveillance &		Non-Coal	01	
		Disease Control		Mines	01	
		in Mining		Oil & Gas	01	
		Industry.		Mines		
		To establish a		Development Of	No. of	1
		National Council		Disaster Management	mines	-
		for Mines Safety		Modules:		
		with a view to				
		generate safety		Coal Mines	01	
		and health		Non-Coal	01	
		awareness		Mines	01	
		among miners		Oil & Gas		
		and address their		Mines		
		training issues.		National &	2 Numbers	

	_	vide International		
	infrastructur	-		
	facilities i			
	office build	-	nel 100	
	and reside	ntial from Industry at	Persons	
	complexes,	MSHA		
	communicati	on		
	facilities	and National &		
	office equip	nent International Visit	·s	
	and furnis			
	of offices.	and Haining.	06 Visits	
		duct	00 15105	
	Occupationa		_	
	_ =	ealth land		
			05 Visits	
		lfare		
	Survey in n			
	of unorgar		05 Visits	
	sectors	CBM,CTL, UGO		
	To Identify		'	
	reasons of		05 Visits	
	compliance			
	non-provisio	ns • Non-Coal Secto	or 05 Visits	
	of basic faci	ities		
	and amer	ities • Silicosis &		
	for the Work	ers. Pneumoconiosi	is	
	• To Under	take		
	Compliance	Disaster Control	ol	
	Measure	& Management		
	Programmes			
	To Rehabil	itato		
		kers Establishment of		
		Min and Carlot		
	affected	TT 1(1 A 1		
	Accidents	(3.5037.4)		
	Occupationa			
	Diseases	> Offshore Institu	ite	
	• Prepare	and at Goa		
	Implement	> MSHA Oil & Ga		
	Sustainable	Centre	at	
	Developmen	f Guwahati,		
	Programme.	Mumbai,		
		Ahmedabad		
		> MSHA Centre at	t	
		Nagpur, Bangalu	ıru,	
		Hyderabad.		
		Development	of	
		National Archi	-	
		and OSH Reson		
		Centre at Dhanbad		
		Centile at Ditalibat		
		International		
		Collaboration on C	OSH	
			SA,	
			uth	
LL_		matinin, 50		

· · · · · · · · · · · · · · · · · · ·	
	Africa, Germany,
	Russia, Ukraine, and
	other countries
	Civil Works:
	Construction of
	Office and
	Residential
	Complexes at
	Bengaluru,
	Ahmedabad,
	Hyderabad,
	Guwahati, Surat,
	Gwalior, Varanasi,
	Ranchi, Raigarh,
	Mumbai & Goa
	Civil Works:
	Repairs and
	Renovations of Old
	Buildings, Water and
	Electricity Lines at
	Dhanbad, Sitarampur,
	Koderma, Nellore,
	Bellary, Chaibasa,
	and Other Regional
	Offices.
	Completion of
	Library cum
	Auditorium Building
	and Associated Work
	at Dhanbad.

### TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2013-14

Plan Scheme: Strengthening of Infrastructure Facilities and Core Functions of DGMS (SOCFOD) (Target & Achievements during years 2013-14)

(Amount in `. Lakhs)

Sl No.	Name of the Scheme	Objective/Outcome	Proposed Outlay 2013-14	Quantifiable/Deliverables (Physical Targets)	Quantifiable	Processes/ Timelines	Remarks
1	2	3	4	5	6	7	8
1	"Strengthening	The objectives of	Non	Mine Ventilation	No. of	2013-14	
	of	the scheme are:-	Civil:	Studies:	mines		05
	Infrastructure	To render scientific	509.00				-
	Facilities and	and technological	Civil:	Coal Mines	04		-
	Core Functions	support to the	800.00	Non-Coal Mines	03		
	of DGMS	enforcement wing	Total:	Oil & gas Mines	01		
	(SOCFOD)" -	of DGMS.	1309.00	Strata Control	No. of		
	PLAN	To develop,		Studies:	mines		05
	SCHEME	improve and					03
		update need based		Coal Mines	04		-

	rescue a	nd Non-Coa	al Mines (	01	
	emergency			No. of	
	response services			mines	
	the min			04	06
	industry.	Coal Min		06	04
	To establish M			02	-
	Safety & Hea			02	
	1		-	No. of	
	institutes	ith Develop at Standard			
	different offices		1S:	mines	02
•				00	-
		for Coal Min		03	_
	imparting	Non-Coa		03	
	structured train		-	03	
	to DGMS offic			No. of	
	and key person	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	5)	mines	_
	of the mini	~			_
	industry.	Coal Min		01	_
	To develop	a Non-Coa		01	
	structured	Oil & Ga		01	
		for Develop	ment Of	No. of	
	Occupational	Disaster	Management	mines	
	Health Surveilla	ice Modules	:		-
	& Disease Cont	rol			-
	in Mining Indust	y. Coal Min	nes	01	_
	To establish	a Non-Coa	al Mines	01	
	National Cour	cil Oil & Ga	as Mines	01	
	for Mines Saf			2	
	with a view			- Numbers	
	generate safety a			1144112 613	2
	health awaren		-		
	among miners a	1		100	302
	C C		,	Persons	302
	training issues.	MSHA	lustry at	i ersons	
	To provi		1 0		
	infrastructure	National			
	facilities i. e. off	.	ional Visits		
		nd and Trai	_	06.111	
	residential			06 Visits	
	complexes,	Offshore	e & On-land		
	communication			05.77	
	facilities and off	Coal Min		05 Visits	02
		1 CDIVI,CI	L, UGC and		
		Other N			13
	furnishing offices.	of Technolo	ogy	05 Visits	
		1 ot			06
		Non-Coa	al Sector (	05 Visits	
	Occupational	1			
	Safety, Health a	:			_
	Welfare Survey	1 Heumo	coniosis	05 Visits	
	mines	of			_
	unorganized	Disaster	Control		
	sectors	& Manag	gement		
		he			
	reasons of r	on			

	1
compliance and	
non-provisions of	
basic facilities and	
amenities	
Establishment of	
Mines Safety &	
Health Academy	
(MSHA) at:-	
Offshore Institute	
at Goa	
MSHA Oil & Gas	
Centre at	
Guwahati,	
Mumbai,	
Ahmedabad	
MSHA Centre at	
Nagpur,	
Bangaluru,	
Hyderabad.	
Development of	
for the Workers. National Archives	
To Undertake and OSH Resource	
Measure International	
Programmes Collaboration on OSH	
To Rehabilitate the 629.00 issues with USA,	
Workers affected 750.00 Australia, South	
by Accidents and (Civil Africa, Germany,	
Occupational works) Russia, Ukraine, and	
Diseases 1379.00 other countries	Goa-
Prepare and Civil Works:	Completed
Implement Construction of Office	Raigarh-
Sustainable and Residential	Ongoing
Development Complexes at	
Programme. Bengaluru,	
Ahmedabad,	
Hyderabad, Guahati,	
Surat, Gwalior,	
Varanasi, Ranchi,	
Raigarh, Mumbai &	
Goa	
Civil Works:	Partly
Repairs and	completed
Renovations of Old	and
Buildings, Water and	ongoing
Electricity Lines at	
Dhanbad, Sitarampur,	
Koderma, Nellore,	
Bellary, Chaibasa,	
and Other Regional	
Offices.	Omgoing

		Completion of		
		Library cum		
		Auditorium Building		
		and Associated Work		
		at Dhanbad		

# TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2011-12

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2011-12.

SN	Name of Scheme/ Program	Objective/ Outcome	Outlay (2011- 12)	Quantifiable/ Deliverables (Physical targets)	Process/ Timeliness	Achievements w.r.t Col(5) as 31.03.2012
1	2	3	4	5	6	7
1.	"Mine Accident Analysis and Modernization of Information Database (MAMID)" [2230.01.102.03.02]	(A) Mine Accident Analysis and Information Database  To eliminate risk of disasters and accidents in mines through	5.00 Crore	(1) a) Review of the existing system of collection and compilation of information. b) Modification of the existing system as	During the year 2011-12	Ongoing Done
		detailed analysis of accidents and dangerous occurrences using risk assessment and risk management		required and re-designs of collection format and mode of collection. c) Compilation of information		Ongoing
		techniques; Development of standard Safe Operating Procedures (SOPs) and Code of Safe Practices (COPs);		(2)(a) Analysis of accidents (b)Analysis of other data (c) Identification of accident prone Mines		On going On going Being done every year
		Identification of mines having potential of accidents/disasters through detailed investigation into the operating systems and environment in the mine; Development of mine data acquisition system		(3) Development of statistical tools/ software modules for analysis of accident data and other safety information in a format compatible to existing mine safety information system software (IMSIS)		Completed
		and analysis through computerized databases and processing system; Dissemination of mine information system through various reports, technical instructions/guidelines,		(4) (a) Digitization of Records (b) Electronic conversion of forms and formats for submission of data (5) Dissemination of safety related information		To be done
		circulars on electronic		(a) Through publication		1

as well as other conventional media; Identification of mines having high accident potential and formulation of risk elimination/ management plan;  (B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information IDGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (B) Computerized of Communication System of Communication Network using LAN and WAN in DGMS;  (B) Figure 1 (A) e-Cooperance in DGMS (i) Appointing a suitable vendor for undertaking a study of functioning of DGMS (ii) Preparation of a cheme of e-governance.  (b) Development of infrastructure for supporting the total scheme of e-governance.  (c) Development of infrastructure for supporting the total scheme of e-governance.  (b) Development of infrastructure for supporting the total scheme of e-governance.  (c) Partially completed			
Identification of mines having high accident potential and formulation of risk elimination/ management plan;  (B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (a) Preparation of scheme for egovernance in DGMS (i) Appointing a suitable vendor for undertaking a study of functioning of DGMS for development of a scheme of egovernance in DGMS.  (ii) Preparation of the roadmap for egovernance.  (b) Information in Computerization of process and procedures on Mine Safety Information in DGMS;  Establishment of Communication Network using LAN and WAN in DGMS;  (a) Preparation of scheme for egovernance in DGMS  (i) Appointing a suitable vendor for undertaking a study of functioning of DGMS for development of a scheme of egovernance in DGMS.  (ii) Preparation of a document for proposed e-governance in DGMS phase-wise.  (iii) Finalization of the roadmap for egovernance.  (b) Development of infrastructure for supporting the total scheme of ePartially	as well as other	of -	
having high accident potential and formulation of risk elimination/ management plan;  (B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (a) Providing proper infrastructure facilities (a) Perparation of scheme of e-governance in DGMS (ii) Preparation of a scheme of e-governance in DGMS (iii) Preparation of the roadmap for e-governance.  (b) Development of infrastructure for supporting the total scheme of e-governance. (c) Development of infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance. (b) Development of infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the total scheme of e-governance in DGMS (infrastructure for supporting the fortal scheme of e-governance in DGMS (infrastruc	conventional media;	Statistics of mine in	12
potential and formulation of risk elimination/ management plan;  (B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (B) Communication of process and WAN in DGMS;  (Communication of Communication of Communication Network using LAN and WAN in DGMS;  (Computerized Mine Safety Information of process and procedures on Mine Safety Information in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establish	Identification of mines	India (Coal and	
potential and formulation of risk elimination/ management plan;  (B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (B) Communication of process and WAN in DGMS;  (Communication of Communication of Communication Network using LAN and WAN in DGMS;  (Computerized Mine Safety Information of process and procedures on Mine Safety Information in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of Communication Network using LAN and WAN in DGMS;  (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establishment of DGMS; (Establish	having high accident	non-coal)	1
formulation of risk elimination/management plan;  (B) Computerized Mine Safety Information System  (Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  (a) Providing proper infrastructure facilities (A) e-Governance in DGMS (i) Appointing a suitable vendor for undertaking a study of functioning of DCMS for development of a scheme of e-governance in DGMS, (ii) Preparation of a document for proposed e-governance in DGMS phase-wise.  (b) Development of infrastructure for supporting the total scheme of e-governance.  (b) Development of infrastructure for supporting the total scheme of e-governance.  (c) Development of infrastructure for supporting the total scheme of e-governance.  (d) Preparation of the roadmap for e-governance.  (e) Development of infrastructure for supporting the total scheme of e-governance.  (e) Development of infrastructure for supporting the total scheme of e-governance.			1
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(B) Computerized Mine Safety Information System  Computerization of process and procedures on Mine Safety Information in DGMS; Establishment of Communication Network using LAN and WAN in DGMS;  Information DGMS;  Establishment of Communication Network using LAN and WAN in DGMS;  In Figure 1			
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governance.  (b) Development of infrastructure for supporting the total scheme of e- Partially			
(b) Development of infrastructure for supporting the total scheme of e- Partially		roadmap for e-	
infrastructure for supporting the total scheme of e- Partially		8	
supporting the total scheme of e- Partially			
scheme of e- Partially		infrastructure for	
scheme of e- Partially		supporting the total	
			Partially
			-
Establishment of Local		_	1
Area Networking			
(LAN) at all offices of To be taken up		_	To be taken up
DGMS. under e-			_
Establishment of Wide Governance			
Area Networking Scheme -			
		_	ocheme -
(WAN) between Head		I ' I	
office and all other			
zonal/ regional-sub-		•	
regional offices of		regional offices of	

DGMS.	
(c)Development of	
suitable software for	
implementation of e-	
governance and its	Completed.
implementation.	completed.
Development of	
software modules for	In progress
IMSIS for coal mines	In progress
and its implementation.	
Development of mine	
safety information	In progress
system (IMSIS) for non-	III progress
coal mines.	
Development of	To be taken un
different modules of software related to	To be taken up
mine safety	
information system for coal mines and non-	
coal mines and non-	
Development of	
different office utility	
software for	
implementation of e-	
governance.	
(d)Procurement of	
hardware for	D (1
implementation of e-	Partly
governance.	procured
Procurement of servers	
along with desktop	
computers, printers	
and data storage	D (1
devices/media for all	Partly
zonal/regional/sub-	procured
regional offices of	
DGMS.	
Procurement of Laptop	
computers, mobile	
printers etc. for the	
inspecting officers of	
DGMS.	
(e) Providing Technical	Tr 1 (1
Support Services by the	To be taken up
software developer for	during e-
implementation of the	Governance
software developed for	
e-governance in DGMS.	
(f) Maintenance of	On going
Hardware and	
Software.	
(B) Capacity building	

	Т	T		1.
			of Survey Department	In progress
			of DGMS.	
			Procurement of	
			modern survey	In progress
			equipments, suitable	
			hardware and software.	Training
			Digitization of mine	Programme
			plans and storage in	conducted
			electronic format.	
			Specialized training for	
			use and handling of	
			survey equipment/	
			instruments.	
			(C) Dissemination of	Website
TI.			information.	Commissioned
			Outsourcing of design/	& maintenance
			upgradation of DGMS website and its	is ongoing.
			maintenance.	
			(D) Providing	
			necessary	
			infrastructure for e-	
			governance.	On going
			i. Furnishing server	On going
			room/offices	
			ii. Arrangement for	
			proper record keeping	On going
			by providing file	
			compactors.	
			iii. Providing	
			broadband internet	
			connectivity at all	
			offices of DGMS.	
			(E) Providing	
			comprehensive training	
			(i) Identification of	
			training need for	On going
			implementation of the	On going
			plan scheme activities	On going
			(ii) Identification of	On going
			` '	On asima
			training facilities (in-	On going
			country and abroad)	
			(iii)Imparting suitable	
			training to staff and	
			officers.	

TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2012-13 Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2012-13.

## Rupees in Crores

SN	Name of Scheme/ Programme	Objective / Outcome	Outlay (2012- 13)	Quantifiable/ Deliverables	Target	Achievements upto 31.03.2013
1.0	"MINE ACCIDENT ANALYSIS AND MODERNIZATION OF INFORMATION DATABASE (MAMID)"	To mitigate risk of disasters and accidents in mines through detailed analysis of accidents and dangerous occurrences using risk assessment and management techniques and activate promotional channels;  Identification of mines having highest risk of accidents/disasters through detailed investigation into the operating systems and environment in the mine and prepare a Risk Management Plan for such mines for implementation; and	Rs.6.30 crore	1. Risk Assessment to Identify Mines Having Risks of Disaster Due to:  Coal mines: Explosion Fire Inundation Strata failure  Non-Coal Mines: Strata Failure Oil & Gas Mines Fires & Explosions	2 2 2 2 2 1 1	2 1 1 1 2 1
		Dissemination of mine information system through various reports, technical instructions/ guidelines, circulars on electronic as well as other conventional media.  Re-engineer work processes to		Blowouts 1.1 Development of Risk Management Plan for Such Identified Mines	All the mines identified above.	9 mines identified & risk assessment and risk management plan completed.

<u> </u>	, , ,	1		
	change governance pattern for	2.0		The analysis
	simplicity, transparency,	Development		model will be
	productivity and efficiency;	of Accident		developed in
		Analysis		consultation
	Transform from Process	Model for:-		with the expert/
	bound System to	Coal Mines:	5	educational
	Computerized Automated	(a) Roof fall		institutions &
	System;	accidents	5	stake holders.
		(b) Fires	5	
	Develop and establish Risk	(c) Explosions	5	
	Observatory and national	(d) Inundation	5	
	Archives on Occupational	(e) Wheeled &		
	safety, Health and Work	Trackless		
	Environment in Mines	Machinery	5	
	including Oil & Gas Mines.	(f) Surface		
		Transport	10	
		Non-Coal	1	
		Mines:	1	
		Side Falls		
		Oil & Gas		
		Mines:		
		On-Land		
		Offshore		
		3.0		Safety Audit
		Development		form will be
		of Safety Audit	1	developed in
		Form:-	1	consultation
		Coal Mines	1	with the expert/
		Non-Coal	1	educational
		Mines		institutions.
		Oil & Gas	1	institutions.
		Mines		
		On-Land		
		Offshore	0.15	_
		4.0 Conduct Of	Coal-5	5
		Risk	N.C-5	2
		Assessment	Oil & Gas-5	2
		And		
		Preparation Of		
		Risk		
		Management		
		Plan		
		5.0 Conduct Of		
		National		
		Workshop		
		For:-	1	1
		Coal Mines	1	1
		Non-Coal		
		Mines	-	-
		Oil & Gas	1	-
		Mines		
		On-Land		
		Offshore		

 1			,	
		6.0 Reports	1	5
		Circulars	3	-
		7.0 National &	3	Organized
		International		training
		Training &		programme in
		Visits		Inspection &
				Enquiries for
				new officers.
		8.0		-
		Procurement		-
		and		
		installation of		
		system		
		software and		
		security		
		system at		
		server center		
		and disaster		
		recovery		
		centre.		
		9.0		-
		Development		
		and testing of		
		application		
		modules and		
		launching on		
		web on-line.		
		10.0		-
		Development		
		of application		
		software and		
		launching		
		11.0		-
		Development		
		of Risk		
		observatory		
		12.0		-
		Development		
		of National		
		Archieve of		
		OSH in Mines		
		including		
		Disaster		
		Control and		
		Management		
		Network.		

		13.0	1. Developed a
		Miscellaneous	video spots with
			regard to
			awareness
			generation for
			Occupational
			Safety & Health
			and child Labour
			on silicosis
			through NFDC
			(Doordarshan)
			which will be
			telecasted from
			1st
			November,2012
			in DD National
			& DD News by
			Prasar Bharati.
			2. National
			Safety Awards
			(Mines) for the
			contest years
			2008, 2009 &
			2010 were given
			away by the
			Hon'ble
			President of
			India on 21st
			November 2012
			at New Delhi.

### TARGET AND ACHIEVEMENTS OF THE PLAN SCHEMES DURING 2013-14

Plan scheme: "Mine Accident Analysis and Modernization of Information Database (MAMID)" Financial & Physical (Targets & Achievements) during the years 2013-14.

Rupees in Crore

				1		Rupees III Crore
SN	Name of Scheme/	Objective/ Outcome	Annual	Quantifiable/	Target	Achievements
	Programme		Plan	Deliverables		upto 31.03.2014
	O .		(2013-			
			14)			
1.0	"MINIE ACCIDENT	To mitigate risk of disasters and	Rs.2.12	1. Risk Assessment		
1.0	"MINE ACCIDENT					
	ANALYSIS AND	accidents in mines through	crores	to Identify Mines		
	MODERNIZATION	detailed analysis of accidents		Having Risks of		
	OF	and dangerous occurrences		Disaster Due to:		
	INFORMATION	using risk assessment and		Coal mines:	2	
	DATABASE	management techniques and		Explosion	2	1
	(MAMID)"	activate promotional channels;		Fire	2	5
				Inundation	2	5
		Identification of mines having		Strata failure		5
		highest risk of				
		accidents/disasters through		Non-Coal Mines:	4	
		detailed investigation into the		Strata Failure	_	4
		operating systems and		Oil & Gas Mines	1	1
					1	1
		environment in the mine and		Fires & Explosions	1	
		prepare a Risk Management Plan		Blowouts		1
		for such mines for		1.1 Development	All the	All the mines
		implementation; and		of Risk	mines	identified above
				Management Plan	identified	
		Dissemination of mine		for Such Identified	above.	
		information system through		Mines		
		various reports, technical		2.0 Development		The analysis
		instructions/ guidelines,		of Accident		model is being
		circulars on electronic as well as		Analysis Model		developed in
		other conventional media.		for:-		consultation
				Coal Mines:	5	with the expert/
		Re-engineer work processes to		Roof fall accidents	5	educational
		change governance pattern for				
		simplicity, transparency,		Fires	5	institutions &
				Explosions	5	stake holders.
		productivity and efficiency;		Inundation	5	
		Transform from Process bound		Wheeled &	_	
		System to Computerized		Trackless	5	
		Automated System;		Machinery	10	
				Surface Transport		
		Develop and establish Risk		Non-Coal Mines:		
		Observatory and national		Side Falls	1	
		Archives on Occupational safety,		Oil & Gas Mines:	1	
		Health and Work Environment		On-Land		
		in Mines including Oil & Gas		Offshore		
		Mines.				
L	l		1	l .	l	ı

of Safety Audit Form: Coal Mines Non-Coal Mines Oil & Gas Mines Oil & Gas Mines On-Land Offshore  4.0 Conduct Of Risk Assessment And Preparation Of Risk Management Plan  5.0 Conduct Of National Workshop Forr- Coal Mines On-Land Mines Oil & Gas Mines On-Land  5.0 Conduct Of National Workshop Forr- Coal Mines On-Land Mines Offshore Mines On-Land Mines Offshore Mines On-Land Oil & Gas Mines On-Land Oil & O	 7	T			1
Form:-   1   form is being   Coal Mines   Non-Coal Mines   Oil & Gas Mines   1   with the expert/   educational   institutions.			3.0 Development		
Coal Mines   1   developed in consultation   Non-Coal Mines   1   with the expert/   On-Land   1   developed in consultation   with the expert/   on-Land   1   developed in consultation   with the expert/   educational institutions.			of Safety Audit		Safety Audit
Coal Mines   1   developed in   Consultation   With the expert/   On-Land   1   durational   institutions.			Form:-	1	form is being
Non-Coal Mines			Coal Mines	1	developed in
Oil & Gas Mines   1   with the expert			Non-Coal Mines		
On-Land Offshore  4.0 Conduct Of Risk Assessment And Preparation Of Risk Management Plan  5.0 Conduct Of National Workshop For: Coal Mines Non-Coal Mines Oil & Gas -5  Oil & 16  Cas -5  4.0 Cad -5  4.0 Conduct Of National Workshop For: Coal Mines Oil & Gas -5  Oil & 1  1 1  1 1  1 1  1 1  1 0  1 1  1 1				1	
Offshore					
4.0 Conduct Of Risk Assessment N.C-5					
Risk Assessment				Coal- 5	
And Preparation Of Risk Management Plan  5.0 Conduct Of National Workshop Forr-Coal Mines Non-Coal Mines On-Land Mines On-Land Mines On-Land Mines Offshore Mines 1 - 6.0 Reports & 1 Circulars 3 6 7.0 National & National-I International-Training & Visits 8.0 Procurement and installation of system software and security system at server center and disaster recovery centre.  9.0 Development and testing of application modules and launching on web					
Of Risk Management Plan  5.0 Conduct Of National Workshop For:- Coal Mines 1 1 1 Oil & Gas Mines 1 1 1 Oil & Gas Mines 1 1 - On-Land Mines 1 - Offshore Mines 1 -  6.0 Reports & 1 5 Circulars 3 6 7.0 National & 3 National-1 International Training & Visits 2  8.0 Procurement and installation of system software and security system at server center and disaster recovery centre.  9.0 Development and testing of application modules and launching on web					
Management Plan  5.0 Conduct Of National Workshop For: Coal Mines 1 Non-Coal Mines 1 Oil & Gas Mines On-Land Mines Offshore Mines 1 -  6.0 Reports & 1 Circulars 3 6 7.0 National & 3 International Training & Visits 2  8.0 Procurement and installation of system as ferver center and disaster recovery centre.  9.0 Development and testing of application modules and launching on web					
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National Workshop For:- Coal Mines Non-Coal Mines 1 Non-Coal Mines 1 Oil & Gas Mines On-Land Mines Offshore Mines 1 - 6.0 Reports & 1 - 6.0 Reports & 1 - Circulars 3 6 7.0 National & 3 International Training & Visits 2 8.0 Procurement and installation of system software and security system at server center and disaster recovery centre.  9.0 Development and testing of application modules and launching on web					
Workshop For:- Coal Mines 1 Non-Coal Mines 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1					
Coal Mines					
Non-Coal Mines Oil & Gas Mines On-Land Mines Offshore Mines  1					
Oil & Gas Mines					
On-Land Mines Offshore Mines  Offshore Mines  Offshore Mines  Offshore Mines  Offshore Mines  Offshore Mines  Offshore Mines  In  On-Land Mines  Offshore Mines  In  On-Cambridge  In  On  On  On  On  On  On  On  On  On				1	
Offshore Mines 1					1
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application modules and launching on web				-	
modules and launching on web					
launching on web					
			on-line.		
10.0 Development -				-	
of application					
software and					
launching			launching		
			11.0 Development	-	
			of Risk		
11.0 Development -		I	observatory	i	1

	12.0 Development -
	of National
	Archieve of OSH
	in Mines including
	Disaster Control
	and Management
	Network.

11th Conference on Safety in Mines (a Tripartite forum) in July, 2013 at New Delhi. 2) A Safety (Campaign on "Safety is My Responsibility" was inaugurated by Hort be Minister of Labour and Employment during 11th National Conference on safety in Mines and a bilingual card printed for the purpose was distributed to Mining Companies. 3) I wo Accident Alert messages have been uploaded in DGMS website. 4) T we meetings on National Safety Awards (Mines) committee were held in August, 2018 paranary, 2014 respectively for selection procedure of Award winning mines for the contest year 2011.			13.0 Miscellaneous	1) Organised
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committee were held in August, 2013 & January, 2014 respectively for selection procedure of Award winning mines for the contest year				
held in August, 2013 & January, 2014 respectively for selection procedure of Award winning mines for the contest year				, ,
2013 & January, 2014 respectively for selection procedure of Award winning mines for the contest year				
2014 respectively for selection procedure of Award winning mines for the contest year				
respectively for selection procedure of Award winning mines for the contest year				
selection procedure of Award winning mines for the contest year				
procedure of Award winning mines for the contest year				
Award winning mines for the contest year				
mines for the contest year				
contest year				
2011.				
	L			2011.

Item No. 10 (iv) Social Security for Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

## (a) RSBY

Name of the Scheme/ Project/ Programme	Divisio n	Target	2011-2012 Achieve ment	Short fall if any indicati ng reasons in brief	Target	2012-2013 Achievemen t	Short fall if any indicating reasons in brief	Target	2013-2014 Achievemen t	Short f if a indicati g reaso in brief
Social Security for Unorganise d workers/ Rashtriya Swasthya Bima Yojana	RSBY	2.80 Crore families	2.85 Crore families	-	3.40 Crore familie s	3.44 Crore families	-	3.60 Crore familie s	3.85 Crore families	-

## (b) BONDED LABOUR

Name of the Scheme/Pr oject/ Progra mme	Divi sion	Target	2011-12 Achievemen t	Shortfal l if any indicati ng reasons in brief	Target	2012-13 Achievemen t	Shortfall if any indicatin g reasons in brief	Target	2013-14 Achievemen t	Shortfa if any indicat g reaso in brie
Centrally Sponsored Scheme for Rehabilitati on of Bonded Labour	Labo ur Welf are Divi sion O/O DG (LW)	No targets are fixed by the State Govern ments	4828 bonded labourers had been rehabilitated	NA	No targets are fixed by the State Govern ments	3189 bonded labourers had been rehabilitated	NA	No targets are fixed by the State Govern ments	1978 bonded labourers have been rehabilitated	NA

## (C) PILOT FOR CONVERGENCE (NEW SCHEME)

Name	Divisio		2011-12			2012-13			2013-14	
of the	n	Target	Achievemen	Shortfal	Target	Achievemen	Shortfall	Target	Achievemen	Shortfa
Scheme			t	l if any		t	if any		t	if any
/Project/				indicati			indicatin			indicati
Progra				ng			g reasons			g reason
mme				reasons			in brief			in brief
				in brief						
Pilot for	Labour									
Conver	Welfare									
gence	Division									
	O/O									
	DG									
	(LW)									

Item No. 10 (v) Child Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Division	2011-12			2012-13			2013-14			% of
										Achi
										ment
										the
										three
										years
	Target	Achieveme	Shortfall if	Target	Achieveme	Shortfall	Target	Achievemen	Shortfall if	<b>,</b>
		nt	any		nt	if any		t	any	

		indication reasons in brief			indication reason in brief			indication reason brief	
Child (i) To attain Labour new enrolment of 45000 working children in special training centres. (ii) Mainstreami ng of 50000 children to formal education system (iii) Appx. 50 NGOs to be granted financial assistance	(ii) About 50000 new enrolment made.  (iii) 125716 children mainstrea med  (iii) 11 NGOs have been granted financial assistance of about Rs.82 lakh		(i) To attain new enrolment of 55000 working children in special training centres. (ii) Mainstreamin g of 60000 children to formal education system (iii) Appx. 20 NGOs to be granted financial assistance	(ii) 67132 new enrolment made  (iii) 72976 children mainstream ed  (iii) 5 NGOs have been granted financial assistance of Rs.19.45 lakh		(i) To attain new enrolment of 55000 working children in special training centres. (ii) Mainstreami ng of 60000 children to formal education system (iii) Appx. 20 NGOs to be granted financial assistance	(ii) 52724 new enrolment made  (iii) 64118 children mainstream ed  (iii) 8 NGOs have been granted financial assistance of Rs.32.04 lakh		

# Item No. 10 (vi) Women Labour A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Name of the Scheme/Project/		2011-12			2012-13			2013-14	
Programme	Target	Achievemen	Shortfa	Target	Achievem	Shortfall if	Target	Achieve	Sho
110granine		t	11 if		ents	any		ments	in
			any			indicating			
			indicat			reasons in			rea
			ing			brief			in
			reason						
			s in						
			brief						
Grant-in-aid	The entire	39		The entire	13VOs/N		The entire	11VOs/	
scheme for	allocation	NGOs/VOs		allocation was	GOs were		allocation	NGOs	
financial	was	were		proposed to be	sanctioned		was proposed	were	
assistance to	proposed	sanctioned		disbursed as GIA	GIA		to be	sanctione	
organisations	to be	GIA		to about 25 to 30	amountin		disbursed as	d GIA	
(voluntary and	disbursed	amounting		VOs/NGOs	g to Rs.		GIA to about	amounti	
non-	as GIA to	to Rs. 15.27		which is expected	12.46 lakh		20 to 25	ng to Rs.	
governmental)	about 20-	lakh		to benefit Approx.	benefitting		VOs/NGOs	13.39	

for taking up	25 VOs/	benefitting	55,000	women	19,100	and expected	lakh
action	NGOs	52,630	labouter		women	to benefit	benefittin
programmes/	which is	women			labourers	Approx.	g 14,700
projects for the	expected to	labourers.				50,000	women
benefit of women	benefit					women	labourers
labour	about					labouter	
	50,000						
	women						
	labourers						

## Item No. 10 (vii) CBWE A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Sr. N o.	Name of the Scheme/Pr oject/Progr	Divi sion		2011-201	12		2012-2	2013		2013-2	014	% of a
	ammes		Target	Achie- vemen t	Shortfall if any indicating reasons in brief	Targ et	Achie - veme nt	Shortfall if any indicating reasons in brief	Target	Achie- vement	Shortfall if any indicating reasons in brief	
1	Workers Education	-	268250	382638	No Shortfall	3100 00	42270 0	No Shortfall	300000	427973	No Shortfall	2011-1 Exceed 2012-1 2013-1

## Item No. 10 (viii) VVGNLI A statement showing the physical targets and achievements for the last three years as per proforma given below:-

Sl. No	Name	of	the	Divisio	2011-12	2012-13	2013-14
	Scheme/P	roject/		n			
	Programm	ne					

		Target	Achieve- ment	Shortfall/ excess exp.,if any, indicating reasons in brief	Target	Achieve- ment	Shortfall/ excess exp.,if any, indicating reasons in brief	Target	Achieve- ment
1.	Research/Education and SCSP/TSP including North East Projects/Programme And Publications	undertak projects Program conducte Program	ke nearly and 1 me. The ed 126 mes. Rs.322	30 Training Institute has	undertal projects Program conducte Program	se nearly and 12 ame. The ed 114 ames. Rs.49 pent and	roposed to 20 research 20 Training Institute has Training 1.09 lakh has there is no	undertal projects Program conducto Program	and nme. The
2.	Infrastructure Development	undertak Building has been	ke the ro , Hostel, etc	proposed to enovation of . Rs.100 lakh er this scheme.	undertal Building has been shortfall	ke the re ;, Hostel, etc. n spent and	roposed to enovation of Rs.300 lakh I there is no	undertal Building lakh has has beer	Institute ke the g, Hostel, s been spe n kept as ( der this sch
3.	Augmentation of Library Books/Journals and Library facilities including Digital Archiving on Labour History	875 bo journals, subscribe	ooks/reports magaz	tines were 22.80 lakh has	303 bo journals, subscrib	ooks/reports magaz	ines were 0.91 lakh has	210 b journals, subscrib	titute has ooks/repo , mag ed and Re ent under t

Item No. 10 (ix) DGET — A statement showing the physical targets and achievements for the last three years as per proforma given below:-

S1.	Name of	Divis		2011-12			2012-13			2013-14
No.	the	ion	Target	Achievem	shortfal	Target	Achievement	Shortfall	Target	Anticipate
	Scheme/			ents	1 if any.			Indicatin		achieveme
	project/				Indicati			g reasons		s
	programme				ng			in brief		
					reasons					
					in brief					
1	2	3	4	5	6	7	8	9	10	11
1.	Continuati	EE-II	Inake: 6400	8021	N/A	Inake: 6700	7452	N/A	Inake: 6700	7778
	on and									
	Setting up		Eval:6050	7977		Eval.:6350	7404		Eval.:6350	7732
	of									
	Vocational		Rehab.:17	1791		Rehab.:190	1808		Rehab.:190	1447
	Rehabilitati		00			0			0	
	on Centres									
	for									
	Handicapp									
	ed (VRCs)									
	including									
	Skill									
	Training									
	Workshops									

S1.	Name of	Divis		2011-12			2012-13			2013-14
No.	the Scheme/ project/ programme	ion	Target	Achievem ents	shortfal l if any. Indicati ng reasons in brief	Target	Achievement	Shortfall Indicatin g reasons in brief	Target	Anticipate achieveme s
	(STWs) and Rural Rehabilitati on Extension Centres (RRFCs).									

Item	No. 10 S	Statement showi	ng the Phy	sical Targ	ets and A	chieveme	ents for the	last thre	e years of	Plan:			
				2011-12			2012-13			2013-14		% of achieve	2014-15 Target
SI. No	Name of the Scheme / Project / Programme	Division	Target	Achievement	Shortfall if any indicating reasons in brief	Target	Achievement	Shortfall if any indicating reasons in brief	Target	Achievement	Shortfall if any indicating reasons in brief	ments for the last 3 years	
1	2	3	4	5	6	7	8	9	11	12	13	14	15
1	On going Scher Estt. of National Instructional Media Institute (erstwhile CIMI), Chennai	Instructional Media Package Development	72 Courses	72 Courses		147 Courses	147 Courses		200 Courses	200 Courses		100%	109 courses
	- MES	Question Bank Development	96 Courses	96 Courses		104 Courses	104 Courses		175 Courses	175 Courses		100%	109 courses
		Translation of Instructional Material	30 Courses	30 Courses		40 Courses	40 Courses	-	30 Courses	30 Courses	-	100%	40 course
		Digitization of Instructional material	50 Courses	50 Courses		100 Courses	100 Courses		80 Courses	36 Courses	Due to syllabus revision	100%	80 course
		Development of E- Learning of IM	10 Courses	10 Courses		20 Courses	20 Courses		18 Courses	18 Courses		100%	13 course
		Development of Video Instructional Programme	8 Courses	8 Courses		10 Courses	10 Courses		10 Courses	10 Courses		100%	6 courses
		Development of Terminal Competencies	125 Courses	125 Courses	-	283 Courses	283 Courses		38 Courses	38 Courses		100%	109 courses

(Centra	ally Sponsored S	Scheme)							(Remains the	same for the w		118%	Project
1	Externally aided project for Reforms and improvem ent in Vocatinoal Training services rendered by the central and state governments	DGE&T	of 400 ITIs identified from 33 States / UTs * Strengthenin	Review Mission alongwith World Bank to monitor / guide the States. • 14 central institutes are strengthened to impart instructor training • Development	installment based on utilization of	n of 400 ITIs identified from 33 States / UTs • Strengtheni	strengthened to impart instructor training Development	released to the States in installment based on utilization of previous releases. Less expenditure as less utilisation certificate received from the States / UTs.	funding to ITIs for upgradation from 33 States / UTs * Strengthenin g 14 central institutes	of 400 ITIs identified from 33 States / UTs. Joint Review Mission alongwith World Bank to monitor / guide the	funds were available under Project due to increase in conversion rate of US \$ to INR	achieved against B.E Overall utilisation is 69% against	closing in November 2014. Completion of infrastructure facilities in 400 ITIs Developme nt of MIS
2	Skill Development Initiative	DGE&T	(Person trained - directly Tested) = t lakh	(Person trained + directly Tested) =2.12 lakh	Nil	(Person trained + directly Tested) =3.5 Lakh	of MIS (Person trained + directly Tested) =2.44 lakh	implementat	directly	(Person trained + directly Tested) =11.20 lakh	NIL	106%	(Person trained + directly Tested) =3.5 lakh
										(Charleson Lo		20044-40	Monitoring
3	Upgradation of 1396 Govt i is through Public Private Partnership		200 ITIs	207 ITIS	Excess 7 it is	Monitoring of 1227 Governme t ITIs	1227	NIL	Monitoring of 1227 Government ITIs	Monitoring of 1227 Government ITIs		: 103%.	of 1227 - Governme nt ITIs

4	Training of 8000 youth of J&K	DGE&T	8000	6433	1567 Difficulty in identification of training providers outside. Difficulty in mobilization of students for deputing outside.	9567	3567	6000 Difficulty in identification of training providers outside. Difficulty in mobilization of students for deputing outside.	6000	6000	NII	100%	Nil becaus the schem- is closed
5	Setting up of Multi- Skill Development Centre at Gulbarga & Bengaluru	DGE&T	Setting up of two MSDC's in Gulbarga and Bengaluru	MSDCs are operating with State funds	In-principle' approval given by Planning Commision on 30.03.2012	Setting up of two MSDC's in Gulbarga and Bengaluru	MSDCs are operating with State funds	SFC meeting conducted on 13.02.2013	two MSDC's in Gulbarga and	Two MSDC's in Gulbarga and Bangaluru set up	NIL	100%	NIL
6	Enhancing Skill Devolopment Infrastructure In NE States & Sikkim	DGE&T	Upgradation of 20 ITIs by introducing three new trades per ITI, supplementing in frestructure deficiencies in 28 ITIs by constructing new hostel.	Civil works yet to be started	Nil in BE. Fund allocated and released in March 2012	trades per ITI, supplement ing infrastructur e	Tripura, Mizorama& Nagaland. The civil	Civil work could not be started in other States	Upgradation of 20 ITIs by introducing three new trades per ITI. supplementin 9 infrastructure deficiencies in 28 ITIs by constructing new hostel and Establishmen t of 14 New ITIs in 7 States,	except Meghlaya reported sufficient progress	Civil work in Meghalaya started late	80%	Establishment of 14 new ITIs Revision of to scheme by increasing the numbe of new ITIs to be established

they will	7	Skill Development for 34 district affected by LWE	DGE&T		29 ITIs and 54 SDCs are under construction. 1042 Trainees started training.	proposal from Bihar, Jharkhand. No proposal	ent of 34 ITIs and 68 SDCs. Skill	56 SDCs are under construction. 1530	No further proposal from Bihar. Trainees identification process was slow	134 ITIs and 68 SDCs are under construction, 2079 Trainees identified altogether.	process was	s SDCs are under construct ion in all the States. 100% will be achieved	Start of 6 ITIs and 12 SDCs
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#### APPENDIX-I

#### Minutes of the Seventh Sitting of the Committee

The Committee sat on 28th October, 2014 from 1130 hrs. to 1400 hrs. in Room No.G-074, Parliament Library Building, New Delhi.

#### **PRESENT**

#### Dr. Virendra Kumar - Chairperson

#### MEMBERS LOK SABHA

- 2. Shri Rajesh Kumar Diwakar
- 3. Shri Ashok Dohare
- 4. Shri Satish Chandra Dubey
- 5. Shri Devajibhai Govindbhai Fatepara
- 6. Shri Rama Chandra Hansdah
- 7. Shri C.N. Jayadevan
- 8. Shri Bahadur Singh Koli
- 9. Shri Hari Manjhi
- 10. Shri Giriraj Singh
- 11. Shri Kodikunnil Suresh

### **RAJYA SABHA**

- 12. Shri Aayanur Manjunatha
- 13. Shri Ranbir Singh Parjapati
- 14. Shri Tapan Kumar Sen

### **SECRETARIAT**

- 1. Shri Devender Singh Joint Secretary
- 2. Shri Ashok Sajwan Director
- 3. Shri D.R. Mohanty Deputy Secretary
- 4. Smt. Archana Srivastva Under Secretary

#### REPRESENTATIVES OF THE MINISTRY OF LABOUR & EMPLOYMENT

Sl. No. Name of the Officer Designation

1. Smt. Gauri Kumar Secretary (L&E)

2.	Shri Arun Kumar Sinha	Additional Secretary (L&E)
3.	Shri Partha Prtim Mitra	PLEA
4.	Smt. Meenakshi Gupta	JS & FA
5.	Shri Anil Kumar Agarwal	DG,ESIC
6.	Shri K.K. Jalan	CPF, Commissioner, EPFO
<b>7.</b>	Shri Daljit Singh	DG, Labour Bureau
8.	Shri Rahul Guha	DGMS
9.	Shri S.B Mathur	DGFASLI

At the outset, the Chairperson welcomed the Secretary and other officials of the Ministry of Labour & Employment at the sitting and invited their attention to the provisions contained in Direction 55 (1) of the Directions by the Speaker.

- 3. The Chairperson, thereafter, asked the Secretary to brief the Committee regarding the Demands for Grants (2014-15) of the Ministry of Labour & Employment.
- 4. The Secretary briefed the Committee on the budgetary allocations, revised estimates and the actual expenditure for the last year <u>vis-à-vis</u> for the year 2014-15 on various schemes/programmes undertaken by the Ministry through a power point presentation.
- 5. The members, thereafter, asked questions and sought specific clarifications from the representatives of the Ministry on the various schemes and programmes of the Ministry. The following issues were broadly discussed:-
- (a) General Performance of the Ministry regarding Plan and Non-Plan allocations of the current year and actual utilization of budget allocated during the previous year.

- (b) Need for even pace of expenditure of plan funds and utilization thereof so far as possible.
- (c) Objectives of the Ministry under the 12th Plan.
- (d) Reasons for decrease in investment
- 6. The Chairperson directed the Secretary to send written replies to the unanswered queries of the members to the Secretariat within one week.
- 7. The Chairperson then thanked the Secretary and other officials for giving valuable information to the Committee on Demands for Grants for the year 2014-15 and responding to the queries of the Members.

(The witnesses then withdrew)

[A copy of the verbatim proceedings was kept for record]

The Committee then adjourned.

#### APPENDIX-II

#### Minutes of the Eleventh Sitting of the Committee

The Committee sat on 09th December, 2014 from 1500 hrs. to 1630 hrs. in Committee Room `E', Parliament House Annexe, New Delhi.

#### **PRESENT**

#### Dr. Virendra Kumar - Chairperson

### MEMBERS LOK SABHA

- 2. Shri Rajesh Kumar Diwakar
- 3. Shri Satish Chandra Dubey
- 4. Dr. Boora Narsaiah Goud
- 5. Shri Bahadur Singh Koli
- 6. Shri R. Parthipan
- 7. Shri Hariom Singh Rathore
- 8. Shri Naba Kumar Sarania

#### **RAJYA SABHA**

9. Shri Tapan Kumar Sen

#### **SECRETARIAT**

- 1. Shri Ashok Sajwan Director
- Shri D.R. Mohanty Deputy Secretary
   Smt. Archana Srivastva Under Secretary
- 2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them that the sitting had been convened to consider and adopt the Draft Reports on Demands for Grants (2014-15) of the Ministry of Labour and Employment and Ministry of Textiles. The Chairperson also observed that the concerns expressed by the Members during the evidence on various aspects of the Demands for Grants have been incorporated in the

Draft Reports. The Chairperson then invited suggestions from the Members on the two Draft Reports.

3. The Committee, then took up the Draft Report on Demands for Grants of the Ministry of Labour and Employment for consideration. One of the Members gave written suggestions on the welfare of the labourers, optimal utilization of budgetary provision etc. to be incorporated in the Draft Report relating to the Ministry of Labour and Employment. The Chairperson apprised that the concerns expressed by the Member have already been included in the Draft Report. The Chairperson also observed that the suggestions of the Members would be taken care of in detail while examining the next Demands for Grants. The Committee then adopted the Draft Report on Demands for Grants (2014-15) of the Ministry of Labour and Employment.

4. XX XX XX

5. The Committee then authorized the Chairperson to finalise the Reports in the light of consequential changes that might arise out of factual verifications of the Draft Reports and to present the same to both the Houses.

### The Committee then adjourned.

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